



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday, 1st December 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-I), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 29-11-2021 TO 03-12-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6311/2021	ROSHANARA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MS. K JAIN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
ADMISSION				
2	WP(C)/3604/2015	SMTI. JYOTSNA KAKATI Versus THE NORTHEAST FRONTIER RAILWAY and 7 ORS	MS. R R RAJKUMARI MR. A AHMED MRS. P GOGOI MISS. P KALITA	MR. N N UPADHYAYA MR. B K DAS MR. S K DAS MR. B B KAKATI SC, NF RLY
3	WP(C)/4135/2018	SAURABH SHARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A SARMA MR M K ROY	GA, ASSAM
WITH				
4	WP(C)/2594/2017	ASSAM GEOLOGY and MINING SERVICE ASSOCIATION Versus THE STATE OF ASSAM and 5 ORS.	MR. B D DAS MR. H K SARMA MS. R DEKA MS. J RONGPIPI	GA, ASSAM MR. A SARMA(R-5) MR. R DHAR (ADDL. SR. GA, ASSAM (R-1 to 4)) MR. M K ROY (R-5 and R-6)
5	WA/29/2020 FIXED	DR. BRIJESH KUMAR RAI Versus THE INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND 2 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	MR A B DEY MR. S SUTRADHAR SC, IIT
6	WP(C)/5092/2020 CAVT. NO.05142/020,	THE UNION OF INDIA AND ANR. Versus JUSTOM HASNU AND 3 ORS.	MR. Y DOLOI MR. S Z RAHMAN	MR. B P BORAH FOR CAVEATOR

7	WA/185/2021 FIXED, WITH WP(C)/1762/2019 (D/O), WP(C)/1766/2019 (D/O), WP(C)/2376/2019 (D/O), WP(C)/2374/2019 (D/O), WP(C)/1727/2019 (D/O), WP(C)/1442/2019 (D/O), WP(C)/820/2019 (D/O), WP(C)/2131/2019 (D/O), WP(C)/2513/2019 (D/O), WP(C)/7891/2018 (D/O), WP(C)/1749/2019 (D/O), WP(C)/2163/2019 (D/O), WP(C)/131/2019 (D/O), WP(C)/7098/2018 (D/O), WP(C)/863/2019 (D/O), WP(C)/779/2019 (D/O), WP(C)/2621/2018 (D/O), WP(C)/2625/2018 (D/O), WP(C)/7768/2018 (D/O), WP(C)/5809/2018 (D/O), WP(C)/608/2018 (D/O), WP(C)/8523/2018 (D/O), WP(C)/8117/2018 (D/O), WP(C)/954/2019 (D/O)	RHITURAJ NEOG Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. N J KHATANIAR	GA, ASSAM SC, FINANCE
WITH				
8	WA/75/2020	SMTI PALLABI SARMA CHAUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. R SINGHA MR. M P SHARMA	GA, ASSAM
WITH				
9	WA/98/2020	PALLAVI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. P N SHARMA MR. B PRASAD	GA, ASSAM
WITH				
10	WA/101/2020	SMTI RUMI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS. N MAHANTA	GA, ASSAM
WITH				
11	WA/103/2020	DWITHUN BORGAYARY Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
WITH				
12	WA/110/2020	DHRUBOJYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S D GUPTA	SC, APSC SR, GA, ASSAM
WITH				
13	WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
WITH				
14	WA/118/2020	SUSOVAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM SC, APSC
WITH				
15	WA/119/2020	SRI BHASKAR DUTTA DAS Versus STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
WITH				
16	WA/125/2020	AMRIT JYOTI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
WITH				
17	WA/126/2020	HARSHAJYOTI BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. I KALITA	GA, ASSAM

18	WITH WA/127/2020	BHASKAR CHANDRA DEVA SARMA Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
19	WITH WA/128/2020	KUNAL DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
20	WITH WA/131/2020	DEBAJIT BORA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
21	WITH WA/137/2020	NIPAN KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
22	WITH WA/141/2020	PRASENJIT KR. GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR S S DEY MR. N J KHATANAR	SC, TRANSPORT
23	WITH WA/147/2020	JATINDRA PRASAD BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S SUTRADHAR	GA, ASSAM
24	WITH WA/154/2020	JYOTIRMOY ADHIKARY Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
25	WITH WA/155/2020	BADRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM MR. A K THAKUR
26	WITH WA/163/2020	BARNALI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS B BARMAN	GA, ASSAM
27	WITH WA/169/2020	MANZOOR ELAHI LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	GA, ASSAM
28	WITH WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
	WITH I.A.(Civil)/1918/2020 in WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
29	WITH WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/1930/2020 in WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM

30	WITH WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	GA, ASSAM
	WITH I.A.(Civil)/2001/2020 in WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	GA, ASSAM
31	WITH WA/196/2020	SABBIRA IMRAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM
32	WITH WA/206/2020	SAIBUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
33	WITH WA/213/2020	MD. MUSTAFA AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM
34	WITH WA/219/2020	SMTI. LEENA KRISHNA KAKATI Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
35	WITH WA/26/2021	GULSHAN DAOLAGUPU Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	SR. GA, ASSAM
36	WITH WA/31/2021	BHARGAV PHUKAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
37	WA/238/2021 FIXED	ATIK ULLAH KHAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS N GAUTAM	SC, SEC. EDU. SC, BODOLAND UNIVERSITY
38	WA/294/2021 FIXED	SIVANGA PRATIM SARMA AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U B SARMA MRS. G SARMA	SC, WATER RESOURCE
39	WA/316/2021	VANLALNGHETA and Versus	MRS BORGOHAIN	
40	WA/318/2021	SMT. LALREMMAWII and ANR, SHAYDUR ISLAM Versus THE STATE OF ASSAM and 10 ORS,	MR. R ALI MS.S K HAZARIKA MR.M R CHOUDHURY MS.J CHETIA	GA, ASSAM GA, ASSAM MR.K R PATGIRI(R-10) SC, ELEMENTARY EDUCATION(R-1 TO 5)
41	WA/320/2021	SAJUL ISLAM BARBHUYAN Versus RONGPUR CO-OPERATIVE SOCIETY LTD. AND 9 ORS.	MR. S BANIK A N HUSSAIN	SC, CO OP
42	WA/324/2021	DILIP KALITA Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	GA, ASSAM SC, SAD
43	WA/325/2021	ABDUS SHOHD CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. R A CHOUDHURY	GA, ASSAM SC, PWD
44	WP(C)/1760/2021	M/S SELVEL ADVERTISING PVT LTD AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	GA, ASSAM SC, GMC

ORDERS

45	WP(C)/1601/2018	SMT. RANGILA HAZARIKA Versus THE UNION OF INDIA and 3 ORS.	MR. P J SAIKIA MR.R S MISHRA	ASSTT.S.G.I.
46	I.A.(Civil)/2127/2019 in WA/5623/2019	SRI SRI BIJOY KRISNA SADAN ASHRAM Versus HIRALAL BAXI AND 12 ORS.	MR. P K KALITA MR. K R BOROOAH	MR G N SAHEWALLA MR G N SAHEWALLA GA, ASSAM MD ASLAM MD ASLAM MS. S KATAKEY MS. S. TODI MS. S. TODI SC, REVENUE MR. M SAHEWALLA
	WITH WA/5623/2019 (Filing Number)	SRI SRI BIJOY KRISNA SADAN ASHRAM Versus HIRALAL BAXI AND 12 ORS		
47	WP(C)/4751/2020 FIXED	THE MEMBER SECRETARY, CENTRAL SILK BOARD AND 3 ORS. Versus MIRA BHARALI AND 12 ORS.	MR. B C PATHAK MR. B PATHAK MR. R THADANI MR B HAZARIKA	MR M CHANDA (R-2,7,9) MR S CHOUDHURY (R-2,7,9) MS R MEDHI (R-2,7,9)
48	Cont.Cas(C)/406/2021 FIXED	HAZRAT ALI MOLLAH Versus DR. BIJOYA CHOUDHURY, ACS	MR. M ALI	
49	I.A.(Civil)/732/2021 CAVT. NO.01172/021, CAVT.NO./117/2021 in WA/3381/2021	SANJOY KUMAR JALAN AND 3 ORS. Versus M/S M P JALAN AND 5 ORS.	MR. K N CHOUDHURY MR B K MISHRA MR. S ISLAM MR A HAWARI	MR G RAHUL MR G RAHUL MR. D M NATH (R-2) MR. D M NATH (R-2) SC, I O C FOR CAVEATOR
	WITH WA/3381/2021 (Filing Number)	SANJAY KUMAR JALAN AND 3 ORS. Versus M/S M P JALAN AND 5 ORS. A	MR. K N CHOUDHURY	
50	I.A.(Civil)/1051/2021 in WP(C)/912/2010	THE UNION OF INDIA AND 3 ORS. Versus PURUSHOTTAM DASS		MR. S DUTTA

HEARING

51	WA/122/2021	THE NATIONAL INSTITUTE FOR OPEN SCHOOLING AND 3 ORS Versus PRINCE WAZIM A. MAJUMDAR AND ANR	MRS. R BORAH MR. D BORAH	MS. S B CHOUDHURY
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LEAVE NOTE OF ADVOCATES FOR 01/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
4)	MR B ACHARYYA	16-11-2021	To	10-12-2021
5)	MR S SARMA	15-11-2021	To	03-12-2021
6)	MR. N DHAR	22-11-2021	To	22-12-2021
7)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
8)	MR A KALITA	22-11-2021	To	05-12-2021
9)	MR. S K SINGH	23-11-2021	To	02-12-2021
10)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
11)	MR J CHOPRA	03-12-2021	To	10-12-2021
12)	MR. A M BORA	22-11-2021	To	03-12-2021
13)	MR G DAS	22-11-2021	To	12-12-2021
14)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
15)	MR. R L YADAV	23-11-2021	To	06-01-2022
16)	MS. K YADAV	23-11-2021	To	06-01-2022

17)	MR. A C SARMA	29-11-2021	To	01-12-2021
18)	MR G BHARADWAJ	29-11-2021	To	01-12-2021
19)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
20)	MR. N BORAH	25-11-2021	To	05-12-2021
21)	MR. S SINHA	26-11-2021	To	02-12-2021
22)	MR K AGARWAL	29-11-2021	To	07-12-2021
23)	MR B BURAGOHAJN	29-11-2021	To	03-12-2021
24)	MR. A BHATTACHARYA	29-11-2021	To	01-12-2021
25)	DR. B N GOGOI	26-11-2021	To	03-12-2021
26)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
27)	MR. D J KAPIL	30-11-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday, 1st December 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 02:00 PM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

COURT NO: 1

[THIS BENCH WILL SIT AT 2:00 PM]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Arb.P./19/2018 FIXED	M/S. ASIA BUILDERS Versus UNION OF INDIA AND ANR.	MS. M BORAH	MR H GUPTA ASSTT.S.G.I.
	WITH			
2	Arb.P./17/2018	M/S. ASIA BUILDERS Versus UNION OF INDIA AND ANR.	MS. M BORAH	MR. S C KEYAL (ASSTT.S.G.I.) MR H GUPTA ASSTT.S.G.I.
	WITH			
3	Arb.P./18/2018	M/S. ASIA BUILDERS Versus UNION OF INDIA AND ANR.	MS. M BORAH	MR. S C KEYAL (ASSTT.S.G.I.) MR H GUPTA ASSTT.S.G.I.
4	Arb.P./18/2019 FIXED	M/S. BHARTIA INFRA PROJECTS LTD. Versus UNION OF INDIA AND ANR.	MR. R HUSSAIN MRS. S ROY	MS G SARMAH SC, NF RLY
	WITH			
5	Arb.P./4/2020	BIKASH ENTERPRISES Versus THE UNION OF INDIA AND 2 ORS	MRS. S ROY MR R HUSSAIN	SC, NF RLY
	WITH			
6	Arb.P./41/2020	M/S BHARTIA INFRA PROJECTS LTD. Versus THE UNION OF INDIA AND 6 ORS	MR. R HUSSAIN MRS. S ROY	MR. B SARMA SC, NF RLY
7	Arb.P./5/2020 FIXED	M/S. C.C. CONSTRUCTION AND 5 ORS. Versus UNION OF INDIA AND 2 ORS.	MR. R HUSSAIN MRS. S ROY	MR G GOSWAMI SC, NF RLY
8	Arb.P./38/2020 FIXED	NAYAK INFRASTRUCTURE PVT. LTD. Versus NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR. U K NAIR MR D SENAPATI MR R SINGHA MR S DAS MR H K SARMA MR. M SAHEWALLA	MR. J P MORE SC, RAILWAY
9	Arb.P./40/2020 FIXED	NAYAK INFRASTRUCTURE PVT LTD Versus NORTH EAST FRONTIER RAILWAY (CONS ORGANISATION) AND ANR	MR G N SAHEWALLA MR D SENAPATI MR R SINGHA MR H K SARMA MR. M SAHEWALLA	MR. U K NAIR MR S DAS MS G SARMAH (R-2) SC, RAILWAY

10	Arb.P./27/2021 FIXED	MAYASHEEL RETAIL INDIA LIMITED Versus ARIJIT DEY	MR. P M TALUKDAR MR. R BAISHYA MS. S YASMIN	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA
11	Arb.P./28/2021 FIXED	GAMMON ENGINEERS AND CONTRACTORS PVT LTD Versus THE NORTH EAST FRONTIER RAILWAYS AND 2 ORS	MR D DEKA MR N J KUMAR MR. R KAMAN	SC, NF RLY
12	Arb.P./29/2021 FIXED	DURGA KRISHNA STORE PVT LTD Versus THE UNION OF INDIA AND 3 ORS	MR. R HUSSAIN	SC, RAILWAY
<u>ORDERS</u>				
13	Arb.P./13/2021 FIXED	LEVI E. KATY Versus PRASANTA BORGOHAIN AND 2 ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	
14	Arb.P./23/2021 FIXED	M/S R J PADMARAJ Versus THE UNION OF INDIA AND 4 ORS	MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. M ACHARYYA SC, NF RLY
<u>HEARING</u>				
15	Crl.Rev.P./226/2011 FIXED	SMTI DIPTA DEB Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI	PP, ASSAM
16	Crl.A./26/2012 FIXED, WITH LCR AND P.B.	DHANESWAR DAS Versus THE STATE OF ASSAM	MR.S S SHARMA MR.K K BHATTA MR.R K BHATRA MS.L SARMA	PP, ASSAM
17	Crl.Rev.P./155/2012 WITH LCR, FIXED	MADHAB SAIKIA and 2 ORS Versus THE STATE OF ASSAM	MR.M SARANIA MR.S U AHMED	PP, ASSAM
18	Crl.Rev.P./170/2012 WITH LCR, FIXED	MD. ABDUL KHALEQUE and ANR. Versus THE STATE OF ASSAM	MRS.F BEGUM MR.A MANNAF MRA K AHMED	PP, ASSAM
19	Crl.Rev.P./243/2012 WITH LCR, FIXED	MD. BASHOR ALI SHEKH @ BASOR ALI Versus THE STATE OF ASSAM	MS.A CHOUDHURY MR.G KHANDELIA	PP, ASSAM
20	Crl.Rev.P./258/2012 WITH LCR, FIXED	UPEN BORA @ UPENDRA NATH BORA Versus THE STATE OF ASSAM	MR.N AHMED MR.S DAS MR.A RAHMAN	PP, ASSAM
21	Crl.Rev.P./263/2012 WITH LCR, FIXED	INDRAJIT DAS Versus STATE OF ASSAM	MR.M CHIRING MR.D C C PHUKAN	PP, ASSAM
22	Crl.Rev.P./296/2012 WITH LCR, FIXED	NRIPEN CH. ROY and ANR Versus THE STATE OF ASSAM AND ANR		
23	Crl.Rev.P./315/2012 WITH LCR, FIXED	GULESWAR DEKA Versus THE STATE OF ASSAM	MRR CHAKRABORTY MR.B K DAS	PP, ASSAM
24	Crl.Rev.P./375/2012 WITH LCR, FIXED	ABDUS SATTAR and 3 ORS Versus THE STATE OF ASSAM	MR.H R KHAN MR.N ISLAM MR.N M SARKAR MR.D MISRA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
4)	MR B ACHARYYA	16-11-2021	To	10-12-2021
5)	MR S SARMA	15-11-2021	To	03-12-2021
6)	MR. N DHAR	22-11-2021	To	22-12-2021
7)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
8)	MR A KALITA	22-11-2021	To	05-12-2021
9)	MR. S K SINGH	23-11-2021	To	02-12-2021
10)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
11)	MR J CHOPRA	03-12-2021	To	10-12-2021
12)	MR. A M BORA	22-11-2021	To	03-12-2021
13)	MR G DAS	22-11-2021	To	12-12-2021
14)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
15)	MR. R L YADAV	23-11-2021	To	06-01-2022
16)	MS. K YADAV	23-11-2021	To	06-01-2022
17)	MR. A C SARMA	29-11-2021	To	01-12-2021
18)	MR G BHARADWAJ	29-11-2021	To	01-12-2021
19)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
20)	MR. N BORAH	25-11-2021	To	05-12-2021
21)	MR. S SINHA	26-11-2021	To	02-12-2021
22)	MR K AGARWAL	29-11-2021	To	07-12-2021
23)	MR B BURAGOHAJ	29-11-2021	To	03-12-2021
24)	MR. A BHATTACHARYA	29-11-2021	To	01-12-2021
25)	DR. B N GOGOI	26-11-2021	To	03-12-2021
26)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
27)	MR. D J KAPIL	30-11-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday, 1st December 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-II), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 29-11-2021 TO 03-12-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5141/2019 B/O	MAJEDA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC, (R6) ASSTT.S.G.I. (R1) SC, ECI, (R5) SC, F.T, (R2, R3, R4)
2	PIL/73/2021	SUJAHAN AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 8 ORS.	MR. A M BARBHUIYA MR F A LASKAR MS A BEGUM	GA, ASSAM
3	PIL/75/2021	AMGURI NABA NIRMAN SAMITY Versus THE UNION OF INDIA AND ANR	MR. A R BHUYAN MR. S RANA	GA, ASSAM ASSTT.S.G.I.
4	PIL/76/2021	ALL INDIA KISHAN MAZDOOR SABHA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
5	WP(C)/2716/2021 WITH LCR	BISHA SHEIKH Versus THE UNION OF INDIA AND 7 ORS	MR. R SARMA MS. S D SAIKIA MR. P M KALITA MR. K P GOGOI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6	WP(C)/5460/2021	ABDUL ALI Versus THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/5724/2021	LATIKA NATH Versus THE UNION OF INDIA AND 5 ORS	MR. N BARUAH MR. R J DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

8	WP(C)/6243/2021	NURUL AMIN Versus THE UNION OF INDIA AND 5 ORS.	MR.A K SHARMA MR S BHUYAN MR. A MOBARAQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
9	WP(C)/6260/2021	KANCHAN SARKAR Versus THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/6261/2021	MAHANTA SARKAR Versus THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
11	WP(C)/6275/2021	HAJERA BIBI @ HAJIRA BIBI @ HAJERA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/6300/2021	ABDUL HALLAL @ ABDUL HANNAN Versus THE UNION OF INDIA AND 5 ORS	MR I RAFIQUE MS. M MEDHI MS. S DEVI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/6305/2021	SOBAJUDDIN Versus THE UNION OF INDIA AND 9 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
14	WP(C)/6334/2021	MUSSTT LUTFA BIBI @ LUFTA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
15	WP(C)/6337/2021	SURIYA BHANU NESSA @ SURJYA BHANU@ SURJYA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
16	WP(C)/6338/2021	OZIFA KHATUN @ AJIMON KHATUN Versus THE UNION OF INDIA AND 5 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<u>ADMISSION</u>				
17	WP(C)/5579/2016 B/O, WITH LCR	MD. AJIM UDDIN Versus THE UNION OF INDIA and 5 ORS	MS.N BEGUM MS.P SHARMA MRS.R CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
18	WITH WP(C)/5578/2016	MUSSTT. TAIRUN NESSA Versus THE UNION OF INDIA and 5 ORS	MS.N BEGUM MS.P SARMAH MRS.R CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
19	WP(C)/2361/2017 WITH LCR 1 FILE	THE STATE OF ASSAM and ANR. Versus ABUL PARAMANIK @ ABUL HUSSAIN	MR.B N SARMA MR.S C KEYAL ASSTT.S.G.I. SR GA,ASSAM	MR.D K SAIKIA MR.A T SARKAR MDK RAHMAN ADDL. AG, ASSAM
20	WP(C)/2370/2017 FIXED	KANCHAN NESSA Versus THE STATE OF ASSAM and 13 ORS	MR.M R KHANDAKAR MS.M TALUKDAR	GA, ASSAM(R. 1-3, 5-14.) MR.D K SAIKIA SC, REVENUE SC, FINANCE(R. 4.) ADDL. AG, ASSAM
21	WP(C)/4978/2017 WITH LCR	SAHERA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.S ISLAM MS.C KALITA MR.S HAQUE MS.R BORAH MR.M ALI	GA, ASSAM ASSTT.S.G.I.
22	WP(C)/270/2018 B/O, WITH LCR	ASIYA KHATUN @ ASHIYA KHATUN Versus THE UNION OF INDIA	MR. P SARMAH MS. R CHOUDHURY MS. S S ZIA	ASSTT.S.G.I.

23	WP(C)/1822/2018	AMAR KRISHNA DEY @ AMAR DEY Versus THE UNION OF INDIA AND 6 ORS.	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MR. A CHETIA MR. M SAHEWALLA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
WITH				
24	WP(C)/1827/2018	DILIP KUMAR DEY @ DILIP DEY Versus THE UNION OF INDIA AND 6 ORS.	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MR. A CHETIA MR. M SAHEWALLA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
25	WP(C)/8506/2019 B/O, WITH LCR	JANTU DAS Versus UNION OF INDIA AND 5 ORS.	MR. S P CHOUDHURY MR. A S DHILLON	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
26	WP(C)/9163/2019 B/O , WITH LCR	LITEN DAS @ RITAN DAS Versus UNION OF INDIA AND 5 ORS	MR. S P CHOUDHURY MR. A S DHILLON MR DIFENSO M	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
27	PIL/23/2021	AMGURI NABA NIRMAN SAMITY Versus THE UNION OF INDIA AND 3 ORS	MR A R BHUYAN MR. S RANA	GA, ASSAM ASSTT.S.G.I. SC, SSA
ORDERS				
28	PIL(Suo Moto)/2/2018	X-X-X Versus IN RE THE STATE OF ARUNACHAL PRADESH AND 3 ORS	MR S S DEY GHC	MR. S C KEYAL, ASSTT.S.G.I. (R-5) GA, AP
29	PIL/79/2020	SYED SAHIDUL ISLAM AND ANR Versus THE UNION OF INDIA AND 6 ORS	MR. M K SHARMA MS. T SOM MRS M BARMAN MR H DAS MS. L ISLAM	GA, ASSAM SC, NHAI MR. K K PARASAR ASSTT.S.G.I.
30	Cont.Cas.(CrI.)/1/2021	FUTURE GAMING AND HOTEL SERVICES PVT. LTD. Versus M/S GAMING INDIA DISTRIBUTOR LTD. AND 3 ORS.		MR I JAMIR
31	PIL/10/2021 FIXED	RABUL HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	MR F Z MAZUMDER	GA, ASSAM SC, FOREST
32	PIL/11/2021	JOYDEB DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M K SHARMA MS. S S SAIKIA MR G DAS	GA, ASSAM MR. S CHAMARIA (R-4,5) MR. R DUBEY (r-8) MS. A B KAYASTHA (r-8) MR. A N I HUSSAIN (r-8) MR. M ALI (R-4,5) MR A N SARMAH (R-4,5) SC, AGRI. DEPARTMENT
33	PIL/17/2021	ARINDAM DEB AND 3 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR S BORTHAKUR MS. P BORAH	MR S DUTTA (R-4) MR. U K NAIR (R-9,10) GA, ASSAM MR. A CHETRY (R-9,10) MR. M P SARMA (R-9,10) MR. S DUTTA (R-4) MR A CHAKRABORTY (R-9,10)
34	PIL/19/2021	AMGURI NABA NIRMAN SAMITY Versus THE UNION OF INDIA AND 8 ORS	MR. P J SAIKIA MR. A K GUPTA MR. P BORDOLOI	SC, PNRD GA, ASSAM SC, AG ASSTT.S.G.I.
35	PIL/44/2021	JITUL DEKA Versus THE STATE OF ASSAM AND 9 ORS	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM GA, MIZORAM SC, CBI SC, NIA

36	WITH PIL/46/2021	THE MIZORAM BAR ASSOCIATION Versus THE UNION OF INDIA AND 16 ORS	MR J L REATHLEI MR. D J KAPIL MR. A R MALHOTRA MR. B LALRAMENGA	MR A DASGUPTA GA, ASSAM SC, NHAI MR S CHAKRABORTY MR S CHAKRABORTY MR. B DEKA (R-1) MR. B DEKA (R-1) ASSTT.S.G.I. SC, NF RLY GA, MIZORAM
37	WITH WP(C)/4485/2021	SUNITA PARBIN BARBHUIYA Versus THE STATE OF ASSAM AND 8 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM SC, CBI SC, NIA GA, MIZORAM
38	PIL/62/2021	ALL RABHA STUDENTS UNION AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S R RABHA MR P BHARDWAJ	GA, ASSAM MR B CHOUDHURY (r-5) SC, EXCISE DEPTT.
39	WITH PIL/51/2021	BISHWAJIT DAS Versus THE STATE OF ASSAM AND 4 ORS	MR F Z MAZUMDER	GA, ASSAM MR B CHOUDHURY (R-5) SC, EXCISE DEPTT.
40	PIL/66/2021	LAKHESWAR DEORI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. M SARANIA MR. I U CHOWDHURY	GA, ASSAM SC, REVENUE
41	PIL/68/2021	AMGURI NABA NIRMAM SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR. S RANA	GA, ASSAM SC, FINANCE
42	Review.Pet./85/2021 WITH WP(C)/3091/2017 (D/O)	HANUFA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. A MANNAF MD A S ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
HEARING				
43	WP(C)/4946/2017 FIXED, WITH LCR 2 FILES	SAKEN ALI Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.S ISLAM MS.C KALITA MR.S HOQUE MR.M ALI	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
44	WP(C)/6176/2019 FIXED, WITH LCR 2 NOS.	SHAHJAHAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
45	WITH WP(C)/6145/2019	KHANDAKAR ABDUR ROUF Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC (R6) SC, ELECTION COMMISSION. (R3) SC, F.T (R2,4,5)
46	WP(C)/5603/2020 FIXED, WITH LCR	MD. JAHID HUSSAIN @ MD. MD. JOHID HUSSAIN @ MD. JAHID ALI Versus THE UNION OF INDIA AND 6 ORS	MR. J AHMED MR Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
47	PIL/28/2021 FIXED	SRI DEBAJIT GUPTA Versus THE STATE OF ASSAM AND 7 ORS.	MS. D GHOSH MR SAURADEEP DEY MS H BETALA	MR. R K D CHOUDHURY FOR RES. 7 AND 8 MR. R K D CHOUDHURY FOR RES. 7 AND 8 GA, ASSAM MR P NAYAK FOR RES. 9

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LEAVE NOTE OF ADVOCATES FOR 01/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
4)	MR B ACHARYYA	16-11-2021	To	10-12-2021
5)	MR S SARMA	15-11-2021	To	03-12-2021
6)	MR. N DHAR	22-11-2021	To	22-12-2021
7)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
8)	MR A KALITA	22-11-2021	To	05-12-2021
9)	MR. S K SINGH	23-11-2021	To	02-12-2021
10)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
11)	MR J CHOPRA	03-12-2021	To	10-12-2021
12)	MR. A M BORA	22-11-2021	To	03-12-2021
13)	MR G DAS	22-11-2021	To	12-12-2021
14)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
15)	MR. R L YADAV	23-11-2021	To	06-01-2022
16)	MS. K YADAV	23-11-2021	To	06-01-2022
17)	MR. A C SARMA	29-11-2021	To	01-12-2021
18)	MR G BHARADWAJ	29-11-2021	To	01-12-2021
19)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
20)	MR. N BORAH	25-11-2021	To	05-12-2021
21)	MR. S SINHA	26-11-2021	To	02-12-2021
22)	MR K AGARWAL	29-11-2021	To	07-12-2021
23)	MR B BURAGOHAJ	29-11-2021	To	03-12-2021
24)	MR. A BHATTACHARYA	29-11-2021	To	01-12-2021
25)	DR. B N GOGOI	26-11-2021	To	03-12-2021
26)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
27)	MR. D J KAPIL	30-11-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday, 1st December 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO.1 TO 61), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 29-11-2021 TO 03-12-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/4559/2020 B/O	HAMENDRA SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR K UDDIN MS S R MAZARBHUIYA	SC, HIGHER EDU MR A. CHAMUAH, SC, UGC MR. K GOGOI, SC, HIGHER EDU MR. A. CHALIHA, SC, PWD
MOTION				
2	WP(C)/198/2021	KAMAKHYA CHAUHAN Versus THE STATE OF ASSAM AND 4 ORS	MR R S CHAUHAN	GA, ASSAM
3	WP(C)/4034/2021 FIXED	THE HATIDHURA BAZAR COMMITTEE AND 9 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR S N SARMA SENIOR ADVOCATE MR. R ISLAM	SC, PNRD GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
4	WP(C)/4264/2021 FIXED	JYOTIKA DEVI Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 9 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA	SC, G M D A SC, GMC
5	WP(C)/4918/2021 FIXED	SOMA SAHA Versus GUWAHATI MUNICIPAL CORPORATION AND ANR.	MR J C GAUR MS. M GAUR	SC, GMC
6	WP(C)/5069/2021 FIXED	SALIM UDDIN LASKAR AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MR F A LASKAR MS F BEGUM	SC, PNRD GA, ASSAM
7	WP(C)/5253/2021 FIXED	JAGANNATH RAY AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR D K ROY MS. I KAKATI	SR. GA, ASSAM SC, REVENUE

8	WP(C)/5303/2021 FIXED	RAM CHANDRA AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
9	WP(C)/5374/2021 FIXED	SUBHAS CH PATHAK Versus THE STATE OF ASSAM AND 4 ORS	MR. K M HASSAN	GA, ASSAM
10	WP(C)/5377/2021 FIXED	SATYAJIT KALITA AND 23 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA MR B HAZARIKA	MR. N J GOGOI (R-2) SC, A S A M B
11	WP(C)/5443/2021 FIXED	THE JANIA ANCHALIK HIGH SCHOOL AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. S UPADHAY	GA, ASSAM SC, REVENUE
12	WP(C)/5510/2021	JAYANTA GOGOI AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA	GA, ASSAM SC, EXCISE DEPTT.
13	WP(C)/5701/2021 FIXED	M/S LEON BARUAH AND ASSOCIATES AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	SC, FOREST
	WITH I.A.(Civil)/1789/2021 in WP(C)/5701/2021	M/S LEON BARUAH AND ASOCIATES AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	SC, FOREST
14	WP(C)/5738/2021 FIXED	MAKBUL ALI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM
	WITH			
15	WP(C)/5534/2021	KHALEK ALI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM
16	WP(C)/5780/2021	GOURAV GOHAIN BORUAH Versus THE UNION OF INDIA AND 5 ORS	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	SC, NF RLY
17	WP(C)/5796/2021 FIXED	HIRA BHARALI Versus THE STATE OF ASSAM AND ANR	MR. S KATAKI MS. R DUTTA	GA, ASSAM
18	WP(C)/5828/2021 FIXED	RAMEN BARUAH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A RAJKHOWA MR. R P HAZARIKA	SC, P AND R.D. GA, ASSAM
19	WP(C)/5856/2021 FIXED, WITH WP(C) 416/2012 (D/O)	RAM KARAN LODHI AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S P ROY MS S DAS MR M DEB	GA, ASSAM SC, REVENUE
20	WP(C)/5872/2021 FIXED	SULEKA AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE
21	WP(C)/6145/2021 FIXED	ANUP KUMAR DUTTA Versus THE STATE OF ASSAM AND 6 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR B S DEKA MS P SARMA	MR. S BORA (SC, HOUSING & URBAN AFFAIRS, R-1) MR. S DUTTA (SC, SMB, R- 5 & 6) MR. K GOGOI (ADDL. SR. G.A. ASSAM, R- 2,3,4)
22	WP(C)/6163/2021 FIXED	PUB DERGAON KRISHNARAM ADARSHA HIGH SCHOOL Versus THE STATE OF ASSAM AND 12 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, SEC. EDU. GA, ASSAM SC, REVENUE
23	WP(C)/6214/2021 FIXED	KAILASH JALAN Versus THE STATE OF ASSAM AND 4 ORS.	MR C BARUAH MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, FOREST

24	WITH WP(C)/5638/2021	KAILASH JALAN Versus THE STATE OF ASSAM AND 4 ORS.	MR C BARUAH MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, FOREST
25	WP(C)/6244/2021 FIXED	ASHOK RAVA AND 43 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. JYOTIRMOY ROY MS. M DEV MR. S SARMA MS. P DEB	MR. K GOGOI (GA,ASSAM) MR. R BARPUJARI (SC, REVENUE AND DISASTER MANAGEMENT)
26	WP(C)/6271/2021 FIXED	ABDUL KHALIL Versus THE STATE OF ASSAM AND 9 ORS	MR P P MEDHI	GA, ASSAM
27	WITH WP(C)/3046/2021	LAHKAR LETERI BEEL DEVELOPMENT COMMITTEE AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR B KAUSHIK MR H KALITA	GA, ASSAM MR. M NATH (SC,P&RD)
28	WP(C)/6294/2021	DEBOBRATHA KUNDU AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. P ADHIKARI MR H I CHOUDHURY MR. N J KHATANIAR	GA, ASSAM SC, A S E C
29	WP(C)/6298/2021 B/O	MINKU HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	SC, FOREST
30	WP(C)/6299/2021 B/O	MANOB DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	SC, FOREST
31	WP(C)/6308/2021	SABITA KALITA AND 33 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MS M DAS	GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, FOREST SC, HEALTH SC. P.C.B.ASSAM
32	WP(C)/6309/2021	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD
33	WP(C)/6314/2021	JUGALATA KARMAKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. R Deka MR. B BHARALI MR M BARMAN S I AKAND	GA, ASSAM SC, REVENUE
34	WP(C)/6315/2021	HANNANUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED	SC, WATER RESOURCE
35	WP(C)/6319/2021	PRAKASH DAIMARI Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	SC, P AND R.D. SC, BTC
36	WP(C)/6320/2021 CAVT. NO.07222/021,	BABA NOOR ALI SHG CODE 30305 AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA	GA, ASSAM MS. S B CHOUDHURY FOR CAVEATOR
37	WP(C)/6321/2021	JOGESH KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC. WATER RESOURCE DEPTT. SC. REVENUE
38	WP(C)/6322/2021	OM PRAKASH SARDA Versus THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MS. S KATAKEY MR M SAHEWALLA MS. S. TODI MR H K SARMA	GA, ASSAM
39	WP(C)/6325/2021	JANAKI BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR. D HAZARIKA MR. J M GOGOI MR. R PHUKAN	GA, ASSAM SC, GMC
40	WP(C)/6336/2021	AJIT SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MS T WAPANGLA	SC. WATER RESOURCE DEPTT.
41	WP(C)/6339/2021	AMLAN JYOTI MAHANTA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B D KONWAR SR. ADV. MS M DAS MR. P SAIKIA	GA, ASSAM

42	WP(C)/6344/2021	DILIP KR SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR. T DEURI MS T WAPANGLA	SC. WATER RESOURCE DEPTT.
43	WP(C)/6345/2021	TAIMUR HUSSAIN @ TOIYUMUR AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MD. A H LASKAR MR. H A TALUKDAR MD. I HUSSAIN	GA, ASSAM SC, REVENUE SC, FOREST
<u>ORDER (STAY VACATING)</u>				
44	I.A.(Civil)/1916/2021 CAVT. 75/2021, FIXED in WP(C)/5607/2021 WITH WP(C)/5607/2021 CAVT. NO. 07152/021, WITH I.A.(Civil)/2049/2021 in WP(C)/5607/2021	NILOY BHUSAN SINGHA Versus JIABUR RAHMAN LASKAR AND 6 ORS. JIABUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 6 ORS. JIABUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR. K MIRA (FOR CAVEATOR) MR. M KHAN MR J RAHMAN MR R ISLAM MR. M K CHOUDHURY MR. M KHAN MR J RAHMAN MR R ISLAM	MR. M KHAN SC, CO OP SC, CO OP MR M J QUADIR (FOR CAVEATOR) MR. K MIRA (FOR CAVEATOR) MR S S ISLAM (FOR CAVEATOR) SC, CO OP MR M J QUADIR (FOR CAVEATOR) MR. K MIRA (FOR CAVEATOR) MR S S ISLAM (FOR CAVEATOR)
<u>ADMISSION</u>				
45	WP(C)/7117/2017 FIXED	NIZARA GOSWAMI Versus UNITED INDIA INSURANCE CO. LTD. and 2 ORS.	MR.R K TALUKDAR MR.H J TAMULI	MS. N MODI S DUTTA, SR. ADV. MR. S DUTTA MR. C SHARMA MR. R A HAZARIKA
46	WP(C)/2981/2021 FIXED	SIRIN RUKSANA BEGUM CHOUDHURY AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. P K GARODIA MR D SARMA	SC, DRI
47	WP(C)/5650/2021 FIXED	KAILASH JALAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. B BARUAH MR. C BARUAH	GA, ASSAM MR S HUSSAIN SC, FOREST
48	WP(C)/5672/2021 FIXED	KAILASH JALAN Versus THE STATE OF ASSAM AND 4 ORS.	MR C BARUAH MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, FOREST
<u>ORDERS</u>				
49	Review.Pet./37/2021 WITH WP(C)/7099/2015	THE STATE OF ASSAM AND 2 ORS. Versus ABU BAKKAR SIDDIQUE AND 14 ORS. ABU BAKKAR SIDDIQUE and 14 ORS Versus THE STATE OF ASSAM AND 2 ORS	SC, SEC. EDU. MS. P CHAKRABORTY MRA R BHUYAN	MR A R BHUYAN SC, SECONDARY EDUCATION
51	Review.Pet./72/2021 WP(C)/3393/2013 (Disposed), FIXED	THE PRINCIPAL CUM MEMBER SECRETARY OF CATHOLIC MISSION LP/ME SCHOOL Versus THE STATE OF ASSAM AND 7 ORS.	MR B D DAS MRS R DEKA G UDDIN MS ANNA K P	SC, ELEM. EDU GA, ASSAM
52	WP(C)/5029/2021 FIXED	M/S TRIDEEP CHANGMAI Versus MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL (SAMADHAAN) AND ANR	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MR G N SAHEWALLA (R-2) MD ASLAM (R-2) MR D SENAPATI (R-2) MR. P DEKA (R-2) MR. A CHETIA (R-2) MS. S KATAKEY (R-2) MR M SAHEWALLA (R-2) MS. S. TODI (R-2) MR H K SARMA (R-2) MS T J SAHEWALLA (R-2)

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LEAVE NOTE OF ADVOCATES FOR 01/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
4)	MR B ACHARYYA	16-11-2021	To	10-12-2021
5)	MR S SARMA	15-11-2021	To	03-12-2021
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8)	MR A KALITA	22-11-2021	To	05-12-2021
9)	MR. S K SINGH	23-11-2021	To	02-12-2021
10)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
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12)	MR. A M BORA	22-11-2021	To	03-12-2021
13)	MR G DAS	22-11-2021	To	12-12-2021
14)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
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18)	MR G BHARADWAJ	29-11-2021	To	01-12-2021
19)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
20)	MR. N BORAH	25-11-2021	To	05-12-2021
21)	MR. S SINHA	26-11-2021	To	02-12-2021
22)	MR K AGARWAL	29-11-2021	To	07-12-2021
23)	MR B BURAGOHAJ	29-11-2021	To	03-12-2021
24)	MR. A BHATTACHARYA	29-11-2021	To	01-12-2021
25)	DR. B N GOGOI	26-11-2021	To	03-12-2021
26)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
27)	MR. D J KAPIL	30-11-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday, 1st December 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 1 TO 67)
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5036/2020	KAMAL BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR. R BORAH MR. R PHUKAN MR. P TALUKDAR	GA, ASSAM
2	W.P.(CrI.)/25/2021	MD. TAZIDUR RAHMAN @ AKONI BHAI Versus THE STATE OF ASSAM AND 4 ORS	MR P KATAKI MRS R BEGUM MS. M DEVI	PP, ASSAM
3	Cont.Cas(C)/433/2021 B/O	JITA BORTHAKUR Versus JISHNU BARUAH AND ANR	MR S BORTHAKUR MR. D GOGOI	
4	WP(C)/5848/2021 FIXED	RUPAK KUMAR ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR S H MAHMUD Q A AKHTAR	GA, ASSAM SC, BTC
5	WP(C)/6091/2021 FIXED	GOPAL SEN Versus THE STATE OF ASSAM AND 5 ORS.	MR. N BORAH MR H MAZUMDER MR P K BORA	GA, ASSAM SC, AG MR. S K MEDHI (r-6)
6	WP(C)/6291/2021	RAFIQUL HUSSAIN AND 1029 ORS. Versus THE STATE OF ASSAM AND 16 ORS.	MR A N AHMED	GA, ASSAM SC, WATER RESOURCE
7	WP(C)/6296/2021	MD. FAIJUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR J P CHAUHAN	SC, HEALTH
8	WP(C)/6303/2021	MRINAL KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
9	WP(C)/6313/2021	RUHINI HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MS M DAS	SC, A S T C
10	WP(C)/6323/2021	SEE KUMARI DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR MS. M DEKA B R BRAHMA SC, PWD	GA, ASSAM SC, AG SC, K A A C SC, FINANCE SC, PWD

11	WP(C)/6324/2021	DULARI DEWRI Versus THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR MS. M DEKA B R BRAHMA	GA, ASSAM SC, AG SC, K A A C SC, FINANCE SC, PWD
12	WP(C)/6327/2021	SONOLA LANGTHASA Versus THE STATE OF ASSAM AND 6 ORS.	MR H TALUKDAR MS. M DEKA	GA, ASSAM SC, DIMA HASAO SC, PWD SC, FINANCE
13	WP(C)/6328/2021	AMIYA KUMAR PACHONI Versus THE STATE OF ASSAM AND 3 ORS	MR. R K D CHOUDHURY MS. L DEVI MRS. M BORAH	SC, FOREST
14	WP(C)/6330/2021	NOMAL CHANDRA BURAGOHAIN @ NOMAL GOHAIN Versus THE STATE OF ASSAM AND 10 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, AG SC, PWD
15	WP(C)/6333/2021	ABHIJIT ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. N HOSSAIN MR. M MANDAL	SC, HEALTH
16	WP(C)/6346/2021	MANOJ KUMAR BARUAH Versus THE STATE OF ASSAM AND 9 ORS	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	GA, ASSAM
17	WP(C)/6347/2021	ABDUL MALIK LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. N H LASKAR MS A GAYARI	GA, ASSAM SC, HEALTH
18	WP(C)/6349/2021	SOMESWAR BORAH AND 10 ORS Versus THE STATE OF ASSAM AND 15 ORS	DR. B AHMED MR K UDDIN MR. H K NATH	
19	WP(C)/6350/2021	ALI AKBAR MIRA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	SC, IRRIGATION
<u>ADMISSION</u>				
20	WP(C)/4075/2015 FIXED	KARTIK DAS Versus THE STATE OF ASSAM AND 3 ORS	MR.B K DAS MS.P DAS	GA, ASSAM MR.P KATAKI MR. S MD. T CHISTIE SC, AGRI. DEPARTMENT
21	WP(C)/7915/2015 FIXED	SMTI BANASHREE BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS	MR.J K PARAJULI MR.G RAHUL MRS.N S PARAJULI MR.D M NATH	SC, SOCIAL WELFARE
22	WP(C)/5806/2016 FIXED	MD. ABUL HUSSAIN and 13 ORS Versus THE STATE OF ASSAM AND ANR	MR.S KATAKI MR.A N CHOWDHURY MR.R M DAS MS.R DUTTA	GA, ASSAM
23	WP(C)/5960/2016 FIXED	MAHANTA BRAHMA Versus THE STATE OF ASSAM AND 3 ORS	MR.D K SARMAH MS.A TALUKDAR MR.H BORA	SC, SECONDARY EDUCATION
24	WP(C)/8008/2018	MANISH KASHYAP Versus THE STATE OF ASSAM AND 5 ORS.	MR. P PATHAK MR. A NARZARI	DR. B AHMED MR. S K GOSWAMI (R5) MR. N DEKA (R2, R3, R4) MR. M CHETIA (R2, R3, R4) MR. M GOGOI (R2, R3, R4) MR. R SHARMA (R5) SC, INDUSTRIES AND COMMERCE
25	WP(C)/6707/2019 FIXED	RAJU BORO Versus THE STATE OF ASSAM AND 4 ORS.	MR. C BORUAH MR. R K TALUKDAR MR. R BORO	MR. P HAZARIKA MR. H S BORAH SC, INDUSTRIES AND COMMERCE MS. R BASUMATARY
26	WP(C)/7811/2019 B/O	BONGSHI DHAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. A MANNAF MD. K ALI	SC, KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM MR J K PARAJULI

27	WITH WP(C)/5968/2019	BIREN BAISHYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A MANNAF MS J BEGUM MD. K ALI	GA, ASSAM MR J K PARAJULI
28	WITH WP(C)/5969/2019	DINESH CHANDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A MANNAF MS J BEGUM MD. K ALI	GA, ASSAM MR J K PARAJULI
29	WP(C)/9426/2019 FIXED	SRI UTPAL DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. J KALITA	GA, ASSAM SC, FOREST
30	WP(C)/66/2020 FIXED	ALI HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MS C M DEKA MR H I CHOUDHURY MR A S TAPADAR MR. D HUSSAIN	GA, ASSAM SC, HEALTH AND F W
31	WP(C)/3041/2020 B/O	MITHU BORUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK SC, P H E	GA, ASSAM
32	WP(C)/5/2021	TARIF AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. P K GOGOI MR J P KACHARI	GA, ASSAM MS. A NEOG MS M KAKOTY MR. A SANDILYA
33	WP(C)/456/2021 WITH RECORDS, FIXED	RAMENDRA NATH DAS AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR G UZIR MR. S M BARUAH MR. M SAIKIA (P-1,4) MS P DEVI MR. S BORDOLOI	GA, ASSAM SC, SOIL CONSERVATION DEPTT.
34	WP(C)/1499/2021 B/O	SARAT BARUAH AND 3 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. P J SAIKIA MR J ISLAM MR. A HUSSAIN MS M NIROLA	SC, PNRD GA, ASSAM SC, PWD
35	WP(C)/3939/2021	DAMANYANTI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. D BHUYAN	GA, ASSAM SC, AG SC. WATER RESOURCE DEPTT.
36	WP(C)/4662/2021 FIXED	MD. GIAS UDDIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH MD. S Z B AKLAS Mr M U Ahmed MR F HAQUE MS F INTAZ	SC, PNRD GA, ASSAM
	WITH I.A.(Civil)/1969/2021 in WP(C)/4662/2021	MD. GIAS UDDIN Versus THE STATE OF ASSAM AND 4 ORS. A	MR. M A SHEIKH MD. S Z B AKLAS	SC, PNRD GA, ASSAM
37	WP(C)/4667/2021 FIXED	SONPAHI DEKA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S HOQUE MR S JAFRI	GA, ASSAM SC, AG MR. S K MEDHI
38	WP(C)/4675/2021 FIXED	PABITRA BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
39	WP(C)/4677/2021 FIXED	ROMA SARKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM SC, AG SC, P H E SC, FINANCE
40	WP(C)/4703/2021 FIXED	EX. FORCE NO.025090537 CONSTABLE/COOK MAJARUL ALI Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA	ASSTT.S.G.I.
41	WP(C)/4726/2021 FIXED	TAIMUN NESSA LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	GA, ASSAM SC, AG SC, WATER RESOURCE

ORDERS

42	Cont.Cas(C)/95/2019 FIXED	HAREN DAS Versus RAJESH PRASAD AND ANR.	MR. R M DAS	DR. B U AHMED (R2) MR. D SAIKIA MR. D SAIKIA MR. N HAQUE (R2) MR. B CHOUDHURY MR K UDDIN (R2) MR. B GOGOI (R1) MR. A K AZAD (R2) MR P NAYAK (R1)
WITH				
43	Review.Pet./19/2020	THE STATE OF ASSAM AND 4 ORS Versus HAREN DAS	MR. D SAIKIA MR. B CHOUDHURY	
44	Cont.Cas(C)/263/2019	PRADIP KUMAR BASUMATARY AND 6 ORS. Versus BIREN CH. PHUKAN, IAS	MR. S BISWAS MR. A BORO	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MR T TASHI MS. Y S PHOM
WITH				
	I.A.(Civil)/591/2021 in Cont.Cas(C)/263/2019	PRADIP KUMAR BASUMATARY AND 6 ORS. Versus BIREN CH. PHUKAN, IAS	MR. S BISWAS MR. A BORO	
45	Cont.Cas(C)/577/2019 FIXED	ALTAF HUSSAIN LASKAR Versus RAJENDRA PRASAD DAS AND ANR	MR. JUNM LASKAR MS A AHMED	MR. B GOSWAMI MS. S CHUTIA MR. P KAKATI
46	Cont.Cas(C)/181/2021 NOT BY H/ SK MEDHI J	SRINGDAO HAPILA Versus MOLOY BORA AND 4 ORS	MR B D DAS MR H K SARMA MS. A BEGUM MR. D THAOSEN MS K PHUKAN	MR. S CHAMARIA (R-2) MR. R M DAS MS. A BEGUM MR. M ALI (R-2) MR A N SARMAH (R-2)
WITH				
	I.A.(Civil)/1137/2021 in Cont.Cas(C)/181/2021	SRINGDAO HAPILA Versus MOLOY BORA AND 5 ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN	
47	Cont.Cas(C)/342/2021 FIXED	MUNINDRA BARMAN AND 9 ORS. Versus RAJESH KEMPRAI AND 3 ORS.	MR. A SARMA MR H KALITA	
48	Cont.Cas(C)/344/2021 FIXED	NIPU KALITA AND 4 ORS. Versus RAJ CHAKRABORTY AND 3 ORS.	MR. M U MONDAL MR. M H BARBHUYAN MD. I H KHAN MR K ISLAM	
49	I.A.(Civil)/1721/2021 FIXED in Cont.Cas(C)/57/2020	MAKHONI SAIKIA Versus MANINDER SINGH, I.A.S. AND 3 ORS.	MR. P P DUTTA MR T GOGOI	
WITH				
	Cont.Cas(C)/57/2020	MAKHONI SAIKIA Versus MANINDER SINGH, I.A.S. AND 2 ORS.	MR. P P DUTTA MR T GOGOI	MR. K GOGOI

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LEAVE NOTE OF ADVOCATES FOR 01/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
4)	MR B ACHARYYA	16-11-2021	To	10-12-2021
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25)	DR. B N GOGOI	26-11-2021	To	03-12-2021
26)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
27)	MR. D J KAPIL	30-11-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Wednesday, 1st December 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[CRIMINAL SPECIAL DIVISION BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
SPECIAL DIVISION BENCH), ALONG WITH THE
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO REMAIN
PRESENT FOR HEARING OF THE MATTERS LISTED
IN THE HEARING CAUSE LIST DATED 01-11-2021
TO 23-12-2021 BEFORE THE HONOURABLE
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
1	Crl.A./391/2018 AT 10:30 A.M.	MD SAHID KHAN Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MR. M BORAH	PP, ASSAM
ADMISSION				
2	Mat.App./21/2021	DIPIKA NATH HALOI Versus BIPUL NATH	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MR M SAHEWALLA MS. S. TODI	
ORDERS				
3	Crl.A./200/2013 WITH LCR 4 FILES, P.B. 2 NOS.	BIMAL KRISHNA NATH Versus STATE OF ASSAM and ANR.	MS. S DAS MS S PARWEEN MR. N BARMAN MS. M DAS MS. J BARMAN	MR. P SHARMAH(R-2) MR M AHMED(R-2) PP, ASSAM
4	CRL.A(J)/46/2017 WITH O/N, P.B. 2 NOS.	AJIT KUMAR Versus THE STATE OF ASSAM	MR.R DEV AMICUS CURIAE	PP, ASSAM
5	Crl.A./360/2017 WITH LCR 5 FILES, P.B. 2 NOS.	GOSAI @ GUNADHAR MANDAL@ 5 ORS Versus THE STATE OF ASSAM AND ANR	MR. A J SARMA MR. P D NAIR MR G ALAM MS. J KHANOM MR. H ROHMAN MR. D NAG	PP, ASSAM
WITH				
6	Crl.A./385/2017	SHRI GAUR DAS MANDAL and ANR Versus THE STATE OF ASSAM and ANR	MR. N S LASKAR MR. R A CHOUDHURY	PP, ASSAM

7	CRL.A(J)/2/2018 WITH O/N, LCR 5 FILES, P.B. 3 NOS.	ARUP DAS @ KALAMANI Versus THE STATE OF ASSAM	MS. R JAIN, AMICUS CURIAE	PP, ASSAM
8	CrI.A./272/2018 WITH O/N, LCR 6 FILES, P.B. 2 NOS.	SRI DIMBESWAR NATH Versus THE STATE OF ASSAM	MR. U K DAS MS. B D SARMAH	PP, ASSAM
9	CRL.A(J)/2/2019 WITH O/N, LCR 4 FILES, P.B. 2 NOS.	NAZRUL ISLAM Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
10	CRL.A(J)/3/2019	AZIZUL ISLAM @ AYZUL Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
11	CrI.A./305/2019 WITH O/N	MUHI HANDIQUE Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR D K BHATTACHARYYA	PP, ASSAM
12	CrI.A./311/2019	SMT. DIPANJALI BORGHAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A K DAS MR D KHAN	PP, ASSAM
13	CrI.A./365/2019	SRI HEMEN GOGOI Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
14	CRL.A(J)/18/2020 WITH O/N, LCR 3 FILES	FATIMA KHATUN Versus THE STATE OF ASSAM	MR A TIWARI, AMICUS CURIAE	PP, ASSAM
15	CRL.A(J)/19/2020 WITH O/N, LCR 4 FILES	BUWAJ HORO Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
16	CRL.A(J)/25/2020 WITH O/N, LCR 3 FILES	DHANIRAM GOUR Versus THE STATE OF ASSAM	MR A KALITA, AMICUS CURIAE	PP, ASSAM
17	CrI.Ref./1/2021 WITH O/N	XXX Versus IN RE - STATE OF NAGALAND AND ANR	MR. T J MAHANTA, SR. ADV	
18	CrI.A./161/2021 WITH O/N, LCR 5 FILES	JITU DAS Versus THE STATE OF ASSAM AND ANR.	MR. S D PURKAYASTHA MR P KATAKI MR S P DAS	PP, ASSAM
19	I.A.(CrI.)/300/2021 WITH O/N, LCR 5 FILES in CrI.A./127/2021	PABAN DAS @ MAZUMDAR @ PABAN MAZUMDAR AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
	WITH CrI.A./127/2021	PABAN DAS @ MAZUMDAR @ PABAN MAZUMDAR AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
20	I.A.(CrI.)/501/2021 FIXED, WITH O/N in CrI.A./188/2021	JYOTIRMOY DAS @ SONA DAS Versus THE STATE OF ASSAM	MR. T DEURI MR A ATREYA	PP, ASSAM
	WITH CrI.A./188/2021	JYOTIRMOY DAS @ SONA DAS Versus THE STATE OF ASSAM	MR. T DEURI MR A ATREYA	PP, ASSAM
21	CrI.A./180/2021	RAMESH KAKATI Versus THE STATE OF ASSAM AND ANR.	MR. S K JAIN MR. M P BORAH	PP, ASSAM
	WITH I.A.(CrI.)/476/2021 in CrI.A./180/2021	RAMESH KAKATI Versus THE STATE OF ASSAM AND ANR.	MR. S K JAIN MR. M P BORAH	PP, ASSAM
22	CrI.A./181/2021	KAMESWAR TALUKDAR @ HALOI Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM

	WITH I.A.(CrI.)/477/2021 in CrI.A./181/2021	KAMESWAR TALUKDAR @ HALOI Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
23	WITH CrI.A./185/2021	DANIRAM HALOI Versus THE STATE OF ASSAM	MR. U J SAIKIA	PP, ASSAM
	WITH I.A.(CrI.)/493/2021 in CrI.A./185/2021	DANIRAM HALOI Versus THE STATE OF ASSAM	MR. U J SAIKIA	PP, ASSAM
24	WITH CrI.A./187/2021	DILIP HALOI AND 2 ORS. Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
	WITH I.A.(CrI.)/500/2021 in CrI.A./187/2021	DILIP HALOI AND 2 ORS. Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
25	WITH CrI.A./189/2021	MUKUL DAS @ SONTI DAS Versus THE STATE OF ASSAM	MR. T DEURI MR A ATREYA	PP, ASSAM
	WITH I.A.(CrI.)/503/2021 in CrI.A./189/2021	MUKUL DAS @ SONTI DAS Versus THE STATE OF ASSAM	MR. T DEURI MR A ATREYA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
4)	MR B ACHARYYA	16-11-2021	To	10-12-2021
5)	MR S SARMA	15-11-2021	To	03-12-2021
6)	MR. N DHAR	22-11-2021	To	22-12-2021
7)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
8)	MR A KALITA	22-11-2021	To	05-12-2021
9)	MR. S K SINGH	23-11-2021	To	02-12-2021
10)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
11)	MR J CHOPRA	03-12-2021	To	10-12-2021
12)	MR. A M BORA	22-11-2021	To	03-12-2021
13)	MR G DAS	22-11-2021	To	12-12-2021
14)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
15)	MR. R L YADAV	23-11-2021	To	06-01-2022
16)	MS. K YADAV	23-11-2021	To	06-01-2022
17)	MR. A C SARMA	29-11-2021	To	01-12-2021
18)	MR G BHARADWAJ	29-11-2021	To	01-12-2021
19)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
20)	MR. N BORAH	25-11-2021	To	05-12-2021
21)	MR. S SINHA	26-11-2021	To	02-12-2021
22)	MR K AGARWAL	29-11-2021	To	07-12-2021
23)	MR B BURAGOHAJAN	29-11-2021	To	03-12-2021
24)	MR. A BHATTACHARYA	29-11-2021	To	01-12-2021
25)	DR. B N GOGOJ	26-11-2021	To	03-12-2021

26)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
27)	MR. D J KAPIL	30-11-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday, 1st December 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO.1 TO 32), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 29-11-2021 TO 03-12-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3394/2021	LILA GOGOI Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
2	Bail Appln./3400/2021	SURAJIT SINGHA Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
MOTION				
3	Crl.Rev.P./142/2021	BIJAY BHUSAN BHARATIYA BORAH Versus THE STATE OF ASSAM AND ANR	MR. A TALUKDAR MR. S MUNIR MR. S RANA	PP, ASSAM
4	Crl.Rev.P./274/2021	AJOY DAS Versus THE STATE OF ASSAM AND ANR	MR R SENSUA MR S DAS MR D BORAH	PP, ASSAM
5	AB/3984/2021	FAKRUL BAHAR AND ANR Versus THE STATE OF ASSAM	MR. B U LASKAR	MR. L R MAZUMDER PP, ASSAM
6	AB/3986/2021	BAHARUL ISLAM AND ANR Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH MS. K BORUAH	PP, ASSAM
7	AB/3988/2021	ABDUL BAREK Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
8	AB/3989/2021	SHARIFUR SULTAN Versus THE STATE OF ASSAM	MR. K M HASSAN	PP, ASSAM
9	AB/3997/2021	JIYARUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M HOQUE	PP, ASSAM

10	AB/4006/2021	AYESHA SIDDIKA SHAH Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. O K SHRESTHA MR. M SAIKIA MS B TALUKDAR	PP, ASSAM
11	AB/4007/2021	MD. ALKASS HUSSAIN Versus THE STATE OF ASSAM	MR G BORDOLOI V SOLO MS. J BURAGOHAIN	PP, ASSAM
ADMISSION				
12	CrI.Pet./407/2019 WITH LCR 2 FILES	BIPUL CHANDRA SHARMA @ BIPUL SHARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K M HALOI MR. B DAS	PP, ASSAM
WITH				
13	CrI.Pet./387/2017	AHMED HUSSAIN Versus THE STATE OF ASSAM and 2 ORS.	MR.N DUTTA MR.A M BORA MR.P N GOSWAMI MR.I KALITA	PP, ASSAM
WITH				
14	CrI.Pet./543/2017	JYOTI PRASAD BORA Versus THE STATE OF ASSAM and 2 ORS.	MR.P N GOSWAMI MR.A K AZAD MR.R R GOGOI MR.B AHMED	PP, ASSAM
BAIL HEARING (BA)				
15	Bail Appln./3196/2021 FIXED	SRI RUPAM MAZUMDER Versus THE STATE OF ASSAM	MR. S SARMA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
16	Bail Appln./3309/2021 FIXED	SINOT SING THABAH AND ANR Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MR. N D NATH	PP, ASSAM
BAIL HEARING				
17	AB/658/2021	ASKAR ALI Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
18	AB/784/2021	JUGANTA SWARGIARY Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	PP, ASSAM
19	AB/958/2021	RAJESH KR HIMATSINGKA Versus THE STATE OF ASSAM	A SAIKIA A KALITA MS S BORUAH	PP, ASSAM
20	AB/1087/2021 FIXED	HAJI MOFIZUDDIN AND ANR Versus THE STATE OF ASSAM	MR. Z HAMMAD MR. S MUNIR	PP, ASSAM
21	AB/1229/2021	MAINUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	PP, ASSAM
22	AB/1716/2021	MD. BILAL HUSSAIN @ BILLAL HASSAIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
23	AB/1821/2021	PRAMOD HALOI AND 6 ORS. Versus THE STATE OF ASSAM	J U AHMED MR. R K MUSHAHARY MR. N K MURRY MR S R NAWAZ	PP, ASSAM
24	AB/1984/2021	SYED BINYAMIN AHMED Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
25	AB/2003/2021	AMAL KUMAR DEY AND 3 ORS Versus THE STATE OF ASSAM	MR. T DEURI MR. A ROB	PP, ASSAM
26	AB/2036/2021	NAZRUL HAQUE AND 4 ORS. Versus THE STATE OF ASSAM	MR. K K DEKA	PP, ASSAM

27	WITH AB/976/2021	NAZRUL HAQUE Versus THE STATE OF ASSAM	MD E AHMED MR. D J DAS MR I HUSSAIN	PP, ASSAM
28	AB/2070/2021	SRI HEMANGA JYOTI BANIKYA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P PATHAK MR. A KHANIKAR MR. A NARZARI	PP, ASSAM
29	AB/2099/2021	POPY GOGOI DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
30	AB/2101/2021	MOBARAK ALI AND 3 ORS Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA	PP, ASSAM
31	AB/2450/2021	BASIR UDDIN Versus THE STATE OF ASSAM	MR F K R AHMED MR F A AHMED	PP, ASSAM
32	AB/2515/2021	SIMANTA DASGUPTA Versus THE STATE OF ASSAM	MR. M K SHARMA MR. S B PRASAD MS. M BARUAH	PP, ASSAM
33	AB/2567/2021	TIKEN DAS AND 2 ORS Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
34	AB/2740/2021	ABDUL RAHIM AND ANR Versus THE STATE OF ASSAM	MR B K SINGH	PP, ASSAM
35	AB/2893/2021	DILIP KUMAR SHAH Versus THE STATE OF ASSAM	MR. B DEKA MS P BARUAH S AZIZ	PP, ASSAM
36	AB/2931/2021	GOBINDA DEY Versus THE STATE OF ASSAM	MR. K K DEY MR V K BAROOAH	PP, ASSAM
37	AB/2972/2021	BISWAJIT SARKAR Versus THE STATE OF ASSAM	MR M HAQUE G UDDIN MR. S S RAHMAN	PP, ASSAM
38	AB/2975/2021	SHAYLEN KONWAR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
39	AB/2984/2021	MUNINDRA BASUMATARY Versus THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
40	AB/3261/2021	ABDUS SALAM Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
41	AB/3298/2021	RUBUL ALI Versus THE STATE OF ASSAM	MR. B C DAS MR J H SAIKIA	PP, ASSAM
42	AB/3437/2021	JITEN PEGU Versus THE STATE OF ASSAM	MR. T BARUAH MS D CHHETRI MS A DAS	PP, ASSAM
43	AB/3449/2021	NAZRUL HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM	MR. N ALAM R K	PP, ASSAM
44	AB/3595/2021 FIXED	RAMJAN ALI @ ROMJAN ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. J A AHMED MR. K M HASSAN	PP, ASSAM
45	AB/3598/2021	MD. GALIB MIRZAUL ALI @ RIKI Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
46	AB/3608/2021	RATAN SINGH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
47	AB/3694/2021 FIXED	GAUTAM SARMA Versus THE STATE OF ASSAM	MR K TALUKDAR	

48 **WITH**
AB/3695/2021 KISHORE BAISHYA MR K TALUKDAR PP, ASSAM
Versus
THE STATE OF ASSAM

ORDERS

49 Crl.Rev.P./255/2021 ABDUL KADER MR. A ROSHID PP, ASSAM
FIXED **Versus**
THE STATE OF ASSAM AND ANR
MS. M R DEVI

50 I.A.(Crl.)/523/2021 NURUL HOQUE SARKAR
in AB/3342/2021 **Versus**
THE STATE OF ASSAM

WITH

AB/3342/2021

NURUL HOQUE SARKAR
Versus
THE STATE OF ASSAM

MR. J AHMED
MR. P A AHMED
MR Z RAHMAN

PP, ASSAM

51 I.A.(Crl.)/525/2021
in AB/3511/2021

NURUL HOQUE SARKAR
Versus
THE STATE OF ASSAM

MR. P A AHMED

PP, ASSAM

WITH

AB/3511/2021

NURUL HOQUE SARKAR
Versus
THE STATE OF ASSAM

MR. J AHMED
MR. P A AHMED
MRS. R BARKATAKY

PP, ASSAM

HEARING

52 Crl.Pet./227/2013 RANJIT SAIKIA
FIXED **Versus**
THE STATE OF ASSAM AND ANR

MR.R SARMA
MR.P P BARUAH
MR.P K R CHOUDHURY
MR.M K DUTTA

MR.R P SARMAH
MRM R ADHIKARI
MR.A R TAHBILDAR
PP, ASSAM

53 Crl.Pet./704/2013 DIPANKAR BISWAS
WITH LCR, FIXED **Versus**
THE STATE OF ASSAM AND ANR

MR.A M BORA
MR.I CHOWDHURY
MR.D GOGOI
MR.A CHOUDHURY
MR.S R BORUAH
MS.C CHOUDHURY

MRS.H SARMA
MR.P KATAKI(R-2)
MR.D CHAKRABARTY(R-2)
MS.L DAS
MR.A SALAMUDDIN(R-2)
MR.A S UDDIN
MR.K DEY
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
4)	MR B ACHARYYA	16-11-2021	To	10-12-2021
5)	MR S SARMA	15-11-2021	To	03-12-2021
6)	MR. N DHAR	22-11-2021	To	22-12-2021
7)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
8)	MR A KALITA	22-11-2021	To	05-12-2021
9)	MR. S K SINGH	23-11-2021	To	02-12-2021
10)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
11)	MR J CHOPRA	03-12-2021	To	10-12-2021
12)	MR. A M BORA	22-11-2021	To	03-12-2021
13)	MR G DAS	22-11-2021	To	12-12-2021
14)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
15)	MR. R L YADAV	23-11-2021	To	06-01-2022
16)	MS. K YADAV	23-11-2021	To	06-01-2022
17)	MR. A C SARMA	29-11-2021	To	01-12-2021
18)	MR G BHARADWAJ	29-11-2021	To	01-12-2021
19)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
20)	MR. N BORAH	25-11-2021	To	05-12-2021
21)	MR. S SINHA	26-11-2021	To	02-12-2021

22)	MR K AGARWAL	29-11-2021	To	07-12-2021
23)	MR B BURAGOHAIN	29-11-2021	To	03-12-2021
24)	MR. A BHATTACHARYA	29-11-2021	To	01-12-2021
25)	DR. B N GOGOI	26-11-2021	To	03-12-2021
26)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
27)	MR. D J KAPIL	30-11-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

[For Wednesday, 1st December 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-II) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 29-11-2021 TO 03-12-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6993/2019	RABIUR RAHMAN Versus UNION OF INDIA AND 2 ORS.	MR. N Z AHMED MS. A BEGUM	ASSTT.S.G.I. SC, CBSC
2	WP(C)/3585/2020	GHANASHYAM KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR. N ISLAM MS TH A DEVI MR. P P SUT	SC, SEC. EDU.
3	WP(C)/3597/2021 B/O	ALOKESH CHANDRA RAY AND 62 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM
4	WP(C)/3698/2021	ALMINA KHATUN @ ALMINA PARBIN Versus THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR	SC, ELEM. EDU GA, ASSAM SC, AG
5	WP(C)/4334/2021 B/O	BHARATI ROY Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
6	WP(C)/5486/2021 B/O	NURUZ ZAMAN Versus THE STATE OF ASSAM AND 2 ORS	MR J ABEDIN MR. K I MAZUMDER	SC, ELEM. EDU
7	WP(C)/6302/2021	SHAHIDUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR D J HALOI MR. S ALAM	SC, ELEM. EDU GA, ASSAM
8	WP(C)/6312/2021 B/O	JOBEDA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU. GA, ASSAM
9	WP(C)/6316/2021	MD. PEAR ALI Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MR. M DEKA MR S JAFRI	SC, SEC. EDU.
10	WP(C)/6317/2021	AZAHAR UDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MR N RAHMAN MS S S ZIA	SC, ELEM. EDU

11	WP(C)/6331/2021 B/O	HALADHAR KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE
12	WP(C)/6332/2021	KHADIJA BEGUM CHOUDHURY AND 18 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM SC, SSA
13	WP(C)/6335/2021	PRAKASH PANDEY AND 19 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM SC, SSA
14	WP(C)/6341/2021	ZAFOR IQBAL LASKAR AND 21 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM SC, SSA
15	WP(C)/6343/2021	KANAK CH BARO Versus THE STATE OF ASSAM AND 7 ORS	MD B ISLAM MR. M HAQUE MR. A A MONDAL MR S HUSSAIN MR A ALAM	SC, ELEM. EDU SC, AG SC, BTC
16	WP(C)/6348/2021	RAKIMUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR S A BARBHUYAN MR. B HUSSAIN	SC, SEC. EDU.
ORDER (STAY VACATING)				
17	I.A.(Civil)/1594/2021 in WP(C)/3550/2021 WITH WP(C)/3550/2021	CHANDANA MAHANTA Versus BHASKAR KUMAR DAS AND 4 ORS. BHASKAR KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. B SARMA MR. P MAHANTA MR. R B GOHAIN MR A D CHOUDHURY MR. S DEKA MS. J BORO	MR A D CHOUDHURY SC, SEC. EDU. MS. S B CHOUDHURY (r-4) MR. B SARMA MR A N AHMED (r-4) MR. P MAHANTA MR. R B GOHAIN SC, BTC
18	WITH WP(C)/378/2017	BHASKAR KUMAR DAS Versus THE STATE OF ASSAM and 3 ORS.	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR. P DUTTA MR.T CHAKRABORTY	MR. A GONI MS. M DAS MR A N AHMED MR. S HOQUE SC, SECONDARY EDUCATION MR. U BARMAN MR J ISLAM SC, BTC
	WITH I.A.(Civil)/3529/2019 in WP(C)/378/2017	SATISH BRAHMA Versus BHASKAR KUMAR DAS	MS. S B CHOUDHURY MR A N AHMED MS. R SULTANA	SC, SEC. EDU. MR A D CHOUDHURY SC, BTC
19	WITH WP(C)/3723/2018	CHANDANA MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B SARMA MS. B SARMA MR. A K SAHU	GA, ASSAM MR. S DEKA (R5) MS. J BORO (R5) MR D TUMUNG (R5) SC, BTC
20	WITH WP(C)/1935/2020	CHANDANA MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN	SC, SEC. EDU. SC, BTC
21	I.A.(Civil)/1603/2021 in WP(C)/4690/2020	THE GOVERNING BODY, Versus DR. MD. YAMIN HASSAN AND 6 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH MS A DEURI	MR DEBA KUMAR DAS MR I HASSAN SC, G U SC, U G C SC, G U SC, U G C

	WITH WP(C)/4690/2020	YAMIN HASSAN Versus THE STATE OF ASSAM AND 6 ORS	MR DEBA KUMAR DAS MR I HASSAN	SC, HIGHER EDU SC, U G C SC, G U
		ADMISSION		
22	WP(C)/5286/2016 B/O	DIPEN SINGHA Versus THE STATE OF ASSAM AND 6 ORS	MS.M BARMAN MR.D K SHARMA MS.P HAJURI MR. P MAHANTA MS.S F MAITAI MS.K DAS MR. R B GOHAIN MR P AGARWAL	MR.G C PHUKAN(R-7) MR.S K SINGH(R-7) MS.P BARMAN(R-7) SC, SECONDARY EDUCATION MR.R L YADAV(R-7)
23	Review.Pet./85/2018 WP(C) 1288/2014(D/O)	THE STATE OF ASSAM Versus SMTI MANITA DEVI	MR. D SAIKIA MR S M T CHISTIE MR. A DEKA MR. N SARMAH	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY
24	WITH WP(C)/4861/2018	MANITA DEVI Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. B BARUAH MR. K KALITA MR. M R CHOUDHURY	SC, ELEM. EDU MR. A DEKA
25	WP(C)/7226/2019	SANATAN SEWASHRAM GIRLS ME SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
26	WP(C)/1202/2020	MOSTAQUE MD. MORSHEDUR HASSAN Versus THE STATE OF ASSAM AND 3 ORS.	MR DEBA KUMAR DAS MR I HASSAN	SC, HIGHER EDU MR. S Muktar(R3 AND R4)
27	WITH WP(C)/5070/2016	PRITY PRAKASH DEVA SARMA Versus THE STATE OF ASSAM AND 7 ORS	MR.N DUTTA MS.B BHUYAN MS.P SARMA MS.N BORAH MS.K BARMAN	MR.S S GOSWAMI(R- 6&7) MS.R DEKAR- 6and7 SC, EDUCATION MR.SHEIKH Muktar(R- 3&4)
28	WITH WP(C)/3616/2017	SHILPI SINGH and 2 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.P K GOSWAMI MR.S S GOSWAMI MS.R DEKA	MR.N DUTTA(Sr.Adv.)(R- 5&6) MR. S Muktar (R3 & 4) MS.B BHUYANR- 5and6 SC, EDUCATION
29	WITH Cont.Cas(C)/714/2019	PRITY PRAKASH DEVA SARMA Versus MANINDER SINGH AND 4 ORS.	MS. B BHUYAN MS. P PATHAK	MR. D SAIKIA MR. S Muktar MR. B GOGOI MR. K GOGOI MR P NAYAK
30	WITH WP(C)/4906/2020	PRITY PRAKASH DEVA SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS R DAS	SC, HIGHER EDU
31	WP(C)/3276/2020 FIXED	MANISHA DAS GUPTA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR B PURKHYASTHA	SC, SEC. EDU. MR. N DHAR MS. S DASGUPTA
32	WITH WP(C)/7365/2019	DIPANKAR PAUL Versus THE STATE OF ASSAM AND 3 ORS.	MR. N DHAR MS. S DASGUPTA	SC, SEC. EDU. MR. A K DUTTA MR. B PURKAYASTHA
33	WP(C)/3309/2020	HENASHREE DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. R M DAS	SC, G U SC, EDU
34	WP(C)/1067/2021 B/O	SHIBU ROY AND 8 ORS Versus THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU

35	WP(C)/1304/2021 B/O	JAYSANKAR GHOORE Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU GA, ASSAM
36	WP(C)/1311/2021	NAHIM UDDIN MAZARBHUIYA AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR H I CHOUDHURY G UDDIN MR. A K AZAD	SC, ELEM. EDU GA, ASSAM
37	WP(C)/1382/2021 FIXED	MD. KHALIL RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. U K GOSWAMI	SC, SEC. EDU. MR. A DEKA (R-5)
38	WP(C)/5086/2021 B/O	PRANJAL PEGU AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS R P BARUAH MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
39	WP(C)/5130/2021 FIXED	PHANINDRA JIDUNG Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. S UPADHAY	SC, SEC. EDU.
40	WP(C)/6232/2021 FIXED	BUBUL NATH Versus THE STATE OF ASSAM AND 4 ORS	MS. P BORAH	SC, ELEM. EDU GA, ASSAM
ORDERS				
41	I.A.(Civil)/2979/2019 WP(C)/6589/2013 (D/O) in WP(C)/6589/2013	MINA DEVI CHOUDHURY Versus PRANAB JYOTI BARMAN AND 9 ORS	MR. P K GOSWAMI MR. M K DAS MR. B D DEKA MS Z ANJUM MS J SAIKIA	GA, ASSAM MR. B BARMAN
42	Cont.Cas(C)/373/2020	SUJATA BHATTACHARJEE Versus PRADOSH KIRON NATH AND 3 ORS.	MRS. P P BORAH MR. P K DAS	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR MR. K K DUTTA MS N M SARMA
43	Cont.Cas(C)/384/2020 B/O	RAJIA KHANAM AND 4 ORS. Versus PRODUSH KIRON NATH	DR. B AHMED MR K UDDIN MR. A K AZAD	MR. S C KEYAL SC, ASSAM UNIVERSITY
44	Cont.Cas(C)/608/2020	SAMSUL ISLAM CHOWDHURY Versus PRITOM SAIKIA AND 3 ORS.	MS. M SARMAH MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH	MR. D SAIKIA (R-1) MR S M T CHISTIE (R-1) MR. P K BORAH MR. N J KHATANIAR MS. N PHUKAN (R-1)
45	WP(C)/3545/2020	BIMAL CHANDRA MEDHI Versus THE BOARD OF SECONDARY EDUCATION AND 4 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. N MAHANTA	MR. DILIP DEY MS. N CHOUDHURY (R6) SC, FINANCE SC, SEBA
46	WP(C)/53/2021 B/O	AKTARA BEGUM AND 23 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. N HOQUE MR H GUPTA	SC, EDU
47	I.A.(Civil)/959/2021 in WP(C)/2816/2019	SYED DERAZUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C SAIKIA	SC, SEC. EDU. SC, BTC
	WITH WP(C)/2816/2019	SYED DERAZUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C SAIKIA MS. B PHOM	SC, SEC. EDU. MR. U K NAIR MR. A CHETRY MR D CHAKRABORTY MS. N SHYAMAL SC, BTC MR. M P SHARMA
48	WITH WP(C)/2477/2018 CAVT. NO. 0432/2018	ABDUL MAZID Versus THE STATE OF ASSAM AND 5 ORS.	MR. D GOGOI MR. M A ISLAM MS. P BARUAH MR P J PATAR	MR. C BHATTACHARIYA (SC, SEC. EDU.) MR. C BHATTACHARIYA (SC, SEC. EDU.) MR. S S S RAHMAN MR. S B RAHMAN (R-6) MR. J. ABEDIN (SC, SECONDARY EDUCATION DEPARTMENT R-1) FOR CAVEATOR

49	I.A.(Civil)/2006/2021 B/O in WP(C)/2828/2021 WITH WP(C)/2828/2021	MD. ALI ASHAD Versus THE STATE OF ASSAM AND 10 ORS	MR. S ISLAM MR A HAWARI	SC, EDU SC, FINANCE
		ROBIOL HOQUE AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU GA, ASSAM MR I HASSAN (R-8) MR. A T SARKAR (R-10) SC, FINANCE
50	WP(C)/2392/2021 B/O	JAGRITI BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU SC, SSA
HEARING				
51	WP(C)/5717/2017 CAVT. NO. 1370/2017 FIXED	IBRAHIM ALI Versus THE STATE OF ASSAM and 6 ORS.	MR D K DAS MR.M KHATANIAR MS.S D SAIKIA MR.P KAKATI	MR. K SARMA MR. D DAS MS. N GOGOI (R4) MR. B J TALUKDAR SC, SECONDARY EDUCATION MRS.K M TALUKDAR(R-7) MR.P SAIKIA FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 01/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
4)	MR B ACHARYYA	16-11-2021	To	10-12-2021
5)	MR S SARMA	15-11-2021	To	03-12-2021
6)	MR. N DHAR	22-11-2021	To	22-12-2021
7)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
8)	MR A KALITA	22-11-2021	To	05-12-2021
9)	MR. S K SINGH	23-11-2021	To	02-12-2021
10)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
11)	MR J CHOPRA	03-12-2021	To	10-12-2021
12)	MR. A M BORA	22-11-2021	To	03-12-2021
13)	MR G DAS	22-11-2021	To	12-12-2021
14)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
15)	MR. R L YADAV	23-11-2021	To	06-01-2022
16)	MS. K YADAV	23-11-2021	To	06-01-2022
17)	MR. A C SARMA	29-11-2021	To	01-12-2021
18)	MR G BHARADWAJ	29-11-2021	To	01-12-2021
19)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
20)	MR. N BORAH	25-11-2021	To	05-12-2021
21)	MR. S SINHA	26-11-2021	To	02-12-2021
22)	MR K AGARWAL	29-11-2021	To	07-12-2021
23)	MR B BURAGOHAJ	29-11-2021	To	03-12-2021
24)	MR. A BHATTACHARYA	29-11-2021	To	01-12-2021
25)	DR. B N GOGOI	26-11-2021	To	03-12-2021
26)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
27)	MR. D J KAPIL	30-11-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday, 1st December 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO. 33 TO 63) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 29-11-2021 TO 03-12-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/3982/2021 B/O	RAFIQUL HOQUE Versus THE STATE OF ASSAM	MR. A A R KARIM MS. R R BORAH	PP, ASSAM
2	AB/3991/2021	SOUROV MORAN Versus THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	PP, ASSAM
3	AB/3992/2021	JUNU DAS @ JUNU MANDAL Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR S A BARBHUYAN	PP, ASSAM
4	AB/3995/2021	ISRAFIL @ ICHARAFIL ALI AND ANR. Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
5	AB/3996/2021	KUSI MARAK Versus THE STATE OF ASSAM	MR. R BORA MR. N BHARADWAJ	PP, ASSAM
6	AB/4003/2021	BIKRAM BISWAS AND ANR Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
7	AB/4005/2021	MAINUL HAQUE AND 2 ORS Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
ADMISSION				
8	CrI.Pet./974/2016	D.R.INFRASTRUCTURE PVT. LTD. Versus STATE OF ASSAM and ANR.	MR. B NATH MR.B SINHA MR.A K DAS	MRS A GAYAN(R-2) MS.E KARBARI(R-2) MR.A DEKAR-2 PP, ASSAM

9	Crl.Pet./23/2018	BORNALI TAMULI Versus THE STATE OF ASSAM	MS M HAZARIKA MR. M K BORAH	MR N HAQUE MR. A K AZAD PP, ASSAM
10	Crl.Pet./119/2018	MRS. ANUWARA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR I HASIEB MR Z ALAM MR N D SARMA MR E U AHMED MS S NAZNEEN	MR H K GOGOI MR. R THADANI PP, ASSAM
11	Crl.Pet./1164/2018 WITH LCR 2 FILES(PHOTOCOPY)	DHIRESWAR BARUAH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR H BARUAH MR. N K DEKA	MR. K K GOSWAMI PP, ASSAM
12	Crl.Pet./1295/2019 WITH MEDIATORS REPORT	MD. CHABED ALI Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	MR. A BHATTACHARYA MR. A BHATTACHARJEE PP, ASSAM MS. K TALUKDAR
13	Crl.Pet./157/2020	ARAKHI BASUMATARI Versus THE STATE OF ASSAM AND ANR	MR. I A TALUKDAR MR. B HUSSAIN	MR. T DEURI (r-2) MRS. R S DEURI (r-2) MS T WAPANGLA (r-2) PP, ASSAM
14	Crl.A./70/2021 WITH OFFICE NOTE, LCR 9 FILES	SHAHJAHAN ALI Versus THE STATE OF ASSAM AND 10 ORS	MRS. B DAS MR S N ADHYAPAK	PP, ASSAM
15	Crl.Pet./153/2021	MD. MIRI ALI Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ	MR B KAUSHIK MR. S HAZARIKA MR S SARMAH PP, ASSAM
16	Crl.Pet./168/2021	DEEPAK GARG Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR J DAS	MR. S C KEYAL PP, ASSAM

BAIL HEARING (BA)

17	Bail Appln./3108/2021 FIXED	MONOWAR KHAN AND ANR Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI MR J U AHMED MD. K ALI	PP, ASSAM
18	Bail Appln./3113/2021 FIXED	FORHAD ALI Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI MR J U AHMED MD. K ALI	PP, ASSAM
19	Bail Appln./3138/2021 WITH SCANNED COPY OF CASE RECORD AND CD, FIXED	ISLAM GONI @ ICHAM GONI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MD A WADUD	PP, ASSAM
20	Bail Appln./3147/2021 WITH SCANNED COPY OF CASE RECORD, FIXED,	JAHAR ALI Versus THE STATE OF ASSAM	MR R RAJKHOWA MR B KHAKHLARY	PP, ASSAM
21	Bail Appln./3157/2021 FIXED	MUSTT AYESHA AKHTAR @ AYSHA AKTER Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
22	Bail Appln./3219/2021 FIXED	DIPANKAR DAS Versus THE STATE OF ASSAM	MR. S K ROY MD K RAHMAN MS P M SARMA	PP, ASSAM
23	Bail Appln./3229/2021 FIXED	ASHIF AHMED Versus THE STATE OF ASSAM	MR. T N DAS MR. K KASHYAP	PP, ASSAM
24	Bail Appln./3282/2021 FIXED	EKBAL HUSSAIN @ MD. EKBAL HUSSAIN Versus THE STATE OF ASSAM	MR F K R AHMED MR R LODH	PP, ASSAM

BAIL HEARING

25	I.A.(Crl.)/416/2021 FIXED, in AB/2722/2021	SYED JAFAR ALI Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR	PP, ASSAM
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	WITH AB/2722/2021	SYED JAFAR ALI Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR	PP, ASSAM
26	WITH AB/2703/2021	BARUN RABHA Versus THE STATE OF ASSAM	MR. S R RABHA MR. R BAISHYA	PP, ASSAM
27	WITH AB/2721/2021	SAROJINI RAJBONGSHI AND ANR. Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR	PP, ASSAM
	WITH I.A.(CrI.)/418/2021 in AB/2721/2021	SAROJINI RAJBONGSHI AND ANR. Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR	PP, ASSAM
28	WITH AB/2736/2021	NANDO LAL SHAHU Versus THE STATE OF ASSAM	MRS L BORUAH MS M BORAH MR P K GOSWAMI MR. B B BORAH	PP, ASSAM
29	WITH AB/2743/2021	HITESH DUTTA Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
30	WITH AB/2761/2021	RAHIM ALI Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
31	WITH AB/2781/2021	NAJRUL HAQUE Versus THE STATE OF ASSAM	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	PP, ASSAM
32	WITH AB/2806/2021	KULDIP BARMAN AND ANR. Versus THE STATE OF ASSAM	MR. N K KALITA MR. R D BHUYAN MR D DEKA	PP, ASSAM
33	WITH AB/2867/2021	DIBAKAR DAS Versus THE STATE OF ASSAM	MR. S C BISWAS MR M REJA MR. P S BISWAS MS. J GHOSH A CHAKMA MRS I BEGUM	PP, ASSAM
34	WITH AB/3024/2021	NURUDDIN ALI Versus THE STATE OF ASSAM	MD A A HUSSAIN MD. A HASSAN S K HAZARIKA	PP, ASSAM
35	WITH AB/3130/2021	PUJA BARMAN Versus THE STATE OF ASSAM	MS C MEDHI MR. U K BARMAN MR H ALI MS A KALITA	PP, ASSAM
36	WITH AB/3578/2021	DIMBESWAR THAKURIA Versus THE STATE OF ASSAM	MR. U N CHATTRY MR. O LASKAR	PP, ASSAM
37	WITH AB/3691/2021	BHABATARAN CH KALITA Versus THE STATE OF ASSAM	MR. K K DEKA MR J KALITA	PP, ASSAM
38	WITH AB/3721/2021	ANIL BARUAH Versus THE STATE OF ASSAM	MR A NATH MR. N J MEDHI	PP, ASSAM

39	AB/1507/2021 FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
40	AB/2067/2021 FIXED	KAMUL AHMED BARBHUIYA @ KAMUL AHMED Versus STATE OF ASSAM	MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM
41	AB/2766/2021 FIXED	SABER ALI AND 3 ORS. Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
42	AB/3140/2021 FIXED	RAJDEEP NATH @ RAJA NATH AND ANR Versus THE STATE OF ASSAM	MR. S SARMA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE MR. M J DAS	PP, ASSAM
43	AB/3320/2021 FIXED	AFAZ UDDIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
WITH				
44	AB/3218/2021	RAFIQUE AHMED BARBHUYAN Versus THE STATE OF ASSAM	MR K P PATHAK MR. R BORA Mr. A Baruah	PP, ASSAM
45	AB/3405/2021 FIXED	KUMARJIT ROY Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
46	AB/3429/2021 FIXED	MD. MUKUL HUSSAIN @ MITHUN HUSSAIN Versus THE STATE OF ASSAM	MR. B K SEN MR. P C SARKAR MR. M K RAJAK	PP, ASSAM
47	AB/3550/2021 FIXED	PARAG BORAH Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. S K SINGH MR. A GANGULY MR. A DUTTA	PP, ASSAM
48	AB/3573/2021 FIXED	ABU MUSA @ ABU MUSA SHEIKH Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR R ISLAM	PP, ASSAM
49	AB/3615/2021 FIXED	MITHUN (GURAJEWALA) Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. F A HASSAN MR. P S BISWAS MS. J GHOSH	PP, ASSAM
WITH				
50	AB/3701/2021	ROHEN ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. B K MAHAJAN MD. S ISLAM MR. M BISWAS	PP, ASSAM
51	AB/3704/2021 FIXED	JAKIR HUSSAIN SARKAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. M DUTTA MS S DEV	PP, ASSAM
<u>ORDERS</u>				
52	CrI.A./209/2011 WITH OFFICE NOTE, LCR 4 FILES, P.B.- 2	KRISHNA HAZARIKA Versus STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
53	CrI.A./169/2014 WITH OFFICE NOTE, LCR 1 FILE	HIMANI UZIR Versus STATE OF ASSAM and ANR.	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.N CHOUDHURY MS.P PATHAK MS.B BORA	PP, ASSAM
54	CrI.A./212/2015 WITH LCR 4 FILES, P.B.-1	SRI ARUN DAIMARY Versus STATE OF ASSAM and ANR	MR.M SARANIA MR.Z ALAM MR.S UDDIN	MR.D SARMA(R-2) MR.K ISLAMR-2 PP, ASSAM(R-1)
55	CrI.Pet./573/2015 WITH LCR 4 FILES	MD. JEHIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR.T J MAHANTA MR.P P DUTTA MR.A BHATTACHARYA	PP, ASSAM

56	Crl.Pet./128/2018	MIZANUR MOLLAH Versus THE STATE OF ASSAM AND ANR.	MR. J AHMED MR A N AHMED	PP, ASSAM
57	Crl.A./307/2018 WITH LCR 4 FILES	SRI NAYAN JYOTI GAYAN Versus STATE OF ASSAM AND ANR	MR. B TALUKDAR MR H BEZBARUA MR. S J SARMAH MR. P P BOIRAGI	PP, ASSAM
58	Crl.Pet./750/2018	KANDARPA PAUL CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. K N SHARMA	PP, ASSAM
59	Crl.Pet./777/2018	PRANAB BORA Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR S CHAKRABORTY	PP, ASSAM
60	Crl.Pet./919/2019	APURBA DAS Versus THE STATE OF ASSAM AND ANR.	MR. S BORA MS J RAJKUMARI	PP, ASSAM
61	Crl.Pet./1379/2019	OM SINGH AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. P K MUNIR	PP, ASSAM
62	I.A.(Crl.)/465/2020 WITH OFFICE NOTE in Crl.A./2659/2020 WITH Crl.A./2659/2020 (Filing Number) WITH I.A.(Crl.)/2661/2020 (Filing Number)	RATUL SAIKIA Versus THE STATE OF ASSAM RATUL SAIKIA Versus STATE OF ASSAM RATUL SAIKIA Versus STATE OF ASSAM	MR B ACHARYYA	PP, ASSAM
63	Crl.Pet./90/2021	MUSTT. LOZZATAN BEGUM Versus SHAHIDUL ISLAM	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN MR A HAQUE	
64	Crl.Pet./217/2021 WITH LCR 1 FILE	ABDUL AWAL Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD. M H CHOUDHURY K U AHMED MS F INTAZ	PP, ASSAM
65	Crl.Pet./283/2021 WITH LCR 1 FILE(SCANNED COPY)	MOZINUR RAHMAN @ MAJNU Versus SAHIDA BIBI	MR. M AHMED MD I H LASKAR	
66	I.A.(Crl.)/496/2021 in AB/2983/2021 WITH AB/2983/2021	RAMKANTI ROY Versus SOZIMUDDIN AHMED AND ANR. SOZIMUDDIN AHMED Versus THE STATE OF ASSAM	MR. S K DAS MR R KARIM MR D BARMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/12/2021

1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
4)	MR B ACHARYYA	16-11-2021	To	10-12-2021
5)	MR S SARMA	15-11-2021	To	03-12-2021
6)	MR. N DHAR	22-11-2021	To	22-12-2021
7)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
8)	MR A KALITA	22-11-2021	To	05-12-2021
9)	MR. S K SINGH	23-11-2021	To	02-12-2021
10)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
11)	MR J CHOPRA	03-12-2021	To	10-12-2021

12)	MR. A M BORA	22-11-2021	To	03-12-2021
13)	MR G DAS	22-11-2021	To	12-12-2021
14)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
15)	MR. R L YADAV	23-11-2021	To	06-01-2022
16)	MS. K YADAV	23-11-2021	To	06-01-2022
17)	MR. A C SARMA	29-11-2021	To	01-12-2021
18)	MR G BHARADWAJ	29-11-2021	To	01-12-2021
19)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
20)	MR. N BORAH	25-11-2021	To	05-12-2021
21)	MR. S SINHA	26-11-2021	To	02-12-2021
22)	MR K AGARWAL	29-11-2021	To	07-12-2021
23)	MR B BURAGOHAJN	29-11-2021	To	03-12-2021
24)	MR. A BHATTACHARYA	29-11-2021	To	01-12-2021
25)	DR. B N GOGOI	26-11-2021	To	03-12-2021
26)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
27)	MR. D J KAPIL	30-11-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday, 1st December 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 13

[CIVIL BENCH-III, I AND CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 68 TO 133)
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 29-11-2021 TO 03-12-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Pet./556/2021 B/O	SOFIUL ALOM Versus MAMONI BEGUM AND ANR	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM (R-2)
2	Crl.Pet./697/2021	ROBIN DEORI @ RABIN DEURI Versus THE STATE OF ASSAM AND ANR	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
3	Crl.Pet./698/2021	NARASHIMA PRATAP BHAGAVATHULA Versus ATUL BARAR	MR. A BHATTACHARYYA MR N BARMAN MR A RAHMAN	
4	Crl.Pet./699/2021	ISMATARA BEGUM AND ANR Versus THE STATE OF ASSAM	MR. R BORA Mr. A Baruah	PP, ASSAM
5	Crl.Pet./700/2021	HIRANYA BARMAN Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUHDURY MR. N G KUNDU	PP, ASSAM
6	Crl.Pet./701/2021	RANJAN GHOSH AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR J C GOGOI	PP, ASSAM
7	WP(C)/4715/2021 FIXED	RAJENDRA CHANDRA RAY Versus THE STATE OF ASSAM AND 5 ORS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. S SUTRADHAR	GA, ASSAM SC, AG SC, FINANCE
ADMISSION				
8	WP(C)/5052/2014 FIXED	SMT KRISHNA BORA Versus THE STATE OF ASSAM AND 5 ORS	MR.N ZAMAN MR.A GANGULY MR.A BORA	DR.B AHMED SC, CO-OP. MD.S ISLAM MR.A CHOUDHURY MS.M KONCH

9	WP(C)/6375/2015 FIXED	DR. GANESH CHANDRA BORA and 12 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.U K NAIR(Sr.Adv.) MR.P N GOSWAMI MR.A CHETRY MR.N J KHATANIAR MR.P N PHOM MR.I KALITA MS.P BORGHAIN MR.M P SARMA	SC, HEALTH SC, FINANCE
10	WP(C)/2956/2018	KRISHAN CHAND SONI Versus THE UNION OF INDIA AND 4 ORS.	MS. S BORA MS. N CHAKRABORTY	MR H GUPTA (R1 TO 4) ASSTT.S.G.I.
11	WP(C)/4487/2018 WP(C) 4470/2013(D/O), FIXED	SAMSUN NEHAR Versus THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MS. S S ZIA	GA, ASSAM MR. S SHARMA MR. S SARMA (R-5)
WITH				
12	Review.Pet./166/2017	MRS SAMSUN NEHAR Versus THE STATE OF ASSAM and 8 ORS	MR. H R A CHOUDHURY MS. R CHOUDHURY MS. S ROY	GA, ASSAM MR. S SHARMA MR. S SARMA (R-8) MS. B DAS (R-8)
13	WP(C)/3947/2019	JINA BORA SAIKIA @ RINA BORA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N K MURRY	MR C BARUAH(SC, ACCNT.GEN.) MR. B D KONWAR(SC, MARKETING BOARD) GA, ASSAM MR S M T CHISTIE(SC, AGRICULTURE DEPT.) SC, APDCL
14	WP(C)/4428/2019	BANJIT KUMAR DAS Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS	MR. K SARMA MR. D DAS MR. B J TALUKDAR	
15	WP(C)/4872/2019	YOGENDRA NATH SINGH Versus UNION OF INDIA AND 2 ORS	MS. S BORA MS. N CHAKRABORTY	MR. C K S BARUAH ASSTT.S.G.I.
16	WP(C)/5665/2019 FIXED	RANJIT URANG AND 15 ORS. Versus THE STATE OF ASSAM AND 27 ORS.	MR. P J SAIKIA MR. P BORDOLOI	GA, ASSAM MR. M. KALITA SC. REVENUE
17	WP(C)/5754/2019 FIXED	KALPATARU POWER TRANSMISSION LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. JYOTIRMOY ROY MS. S SARMA	GA, ASSAM MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY FOR CAVEATOR
18	WP(C)/5832/2019	C/362491H WARRANT OFFICER (CLERK) KISHORE CHAND Versus THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR H K GOGOI MR. R THADANI MR. V KUMAR	MR. S S ROY ASSTT.S.G.I.
19	WP(C)/7287/2019	JC-2500215 SUB/GD KRISHAN CHAND Versus UNION OF INDIA AND 2 ORS	MS. B PATHAK MR. R THADANI MR. V KUMAR	MR. K GOGOI (CGC)
20	WP(C)/8627/2019 B/O	ON THE DEATH OF CHANDRAKANTA BARMAN, HIS LEGAL HEIR MS. PUTUMAI BORA BARMAN REP. Versus THE ASSAM KHADI AND VILLAGE INDUSTRY BOARD AND 4 ORS	MR. M J BARUAH MR. B MAJUMDAR	SC, KHADI AND VILLAGE INDUSTRIES BOARD MR J K PARAJULI
21	WP(C)/9045/2019	JEUTI BALA DAS Versus THE STATE OF ASSAM AND 6 ORS.	MS. M BARMAN MR. M ISLAM	SC, PNRD GA, ASSAM SC, FINANCE
22	WP(C)/9499/2019	ABANI KUMAR DAS Versus ASSAM GRAMIN VIKASH BANK AND 2 ORS.	MR D CHOUDHURY MR. M CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	
23	WP(C)/5385/2020	FORHAD HOSSAIN AND 38 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM
24	WP(C)/5606/2020	MAMANI DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	SR. GA, ASSAM SC, WATER RESOURCE

25	Crl.Pet./156/2021	MD. MIRI ALI Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ	MR B KAUSHIK MR. S HAZARIKA PP, ASSAM
26	Crl.Pet./157/2021	MD. MIRI ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ	MR B KAUSHIK MR. S HAZARIKA PP, ASSAM
27	WP(C)/414/2021	RAJIV CHANGMAI AND 7 ORS. Versus THE UNION OF INDIA AND 8 ORS.	SC, APSC MR. M K DAS MS Z ANJUM MR. U S BORA	SC, A I C T E SC, A I C T E SC, APSC MR. P P DUTTA MR H GUPTA ASSTT.S.G.I. SC, PWD
28	Crl.Pet./584/2021 WITH LCR 1 FILE, FIXED	MD. NUR MAHAMMAD ALI @ NUR MAHAMMAD ALI Versus THE STATE OF ASSAM AND ANR	MR I HAQUE	MR A SHARMA (R-2) PP, ASSAM
29	WP(C)/3072/2021	AKBAR HUSSAIN MAZUMDER Versus THE STATE OF ASSAM AND 7 ORS.	DR. B AHMED MR. N HAQUE MR H I CHOUDHURY MR. A K AZAD	GA, ASSAM MR D NATH SC, PWD
30	WP(C)/3846/2021	ANSULA BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MS. A HUSSAIN MR R ISLAM MS. M DEKA	GA, ASSAM
31	WP(C)/4232/2021 FIXED	SUBHOBROTO MAZUMDAR Versus THE STATE OF ASSAM AND 2 ORS	MR G J SHARMA MR S NATH	GA, ASSAM
32	WP(C)/4714/2021 FIXED	HASANUL ISLAM AHMED Versus THE STATE OF ASSAM AND 11 ORS	MR F KHAN MR U CHAUDHURY MS D BARUAH MS B BARMAN	GA, ASSAM SC, FINANCE
33	WP(C)/4735/2021 FIXED	KHANINDRA NATH CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR. R SARMA MS. P BARMAN SC, FINANCE	SC, AG SC, HANDLOOM AND TEXTILE
ORDERS				
34	Crl.Pet./408/2016	HEMANTA KUMAR GOGOI Versus THE STATE OF ASSAM AND ANR	MR.I CHOUDHURY MRR L CHUTIA MS.B M BHUYAN	PP, ASSAM
35	WP(C)/4989/2017	PANKAJ OZA and 3 ORS. Versus THE STATE OF ASSAM and 18 ORS.	MR.H NATH MR.P K BARUAH MR.S BORTHAKUR	SC, APSC MRS. M A OZAH MRS. R S DEURI MR K UDDIN MR. A K AZAD MR. M P SARMA MS. J RAJBONGSHI MS. N SHYAMAL MR. A U AHMED MS. J RABHA K GOGOI MR. M P SARMA
36	WP(C)/7623/2017	CHAKRAPANI KALITA Versus THE STATE OF ASSAM and 6 ORS.	MR.T N DAS MR.N S THAKURIA	MR.C BARUAH GA, ASSAM SC, AG
37	WP(C)/8207/2017	CHARAN BORO Versus THE STATE OF ASSAM and 6 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM(R1-3, 5-7) SC, FINANCE(R4)
38	Cont.Cas(C)/499/2018 B/O	HRISHIKESH DAS Versus KRISHNA KUMAR DWIVEDI AND 2 ORS.	MR N DUTTA MS. J HAZARIKA MR. A PHUKAN	MR. A K THAKUR (R1) MR. C BORUAH (R2, R3)
39	Crl.Pet./907/2019 WITH LCR 1 FILE	PARIJIT NATH AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R CHOUDHURY	PP, ASSAM
40	Crl.Pet./1500/2019 WITH LCR 2 FILES	MAJOR (NOW LT. COL.) Z A KHAN Versus THE STATE OF ASSAM AND ANR	MR. S C KEYAL MR. B CHAKRAVARTY	PP, ASSAM

	WITH I.A.(CrI.)/2/2020 in CrI.Pet./1500/2019	MAJOR (NOW LT. COL.) Z A KHAN Versus THE STATE OF ASSAM AND ANR	MR. S C KEYAL	PP, ASSAM
	WITH I.A.(CrI.)/120/2020 in CrI.Pet./1500/2019	MAJOR (NOW LT. COL.) Z A KHAN Versus THE STATE OF ASSAM AND ANR	MR. S C KEYAL	PP, ASSAM
	WITH I.A.(CrI.)/254/2021 in CrI.Pet./1500/2019	MAJOR (NOW LT. COL.) ZAMEER AHMED KHAN AND 9 ORS. Versus STATE OF ASSAM	MR. B CHAKRABORTY	PP, ASSAM
41	Cont.Cas(C)/256/2020	SANJAY BODO Versus JAYANTA KUMAR GOSWAMI AND ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN	MR J K PARAJULI MR. S K CHAKRABORTY MR. P K MUNIR MR. P K MUNIR
42	CrI.Pet./186/2021	PROMOD CHANDRA SAIKIA Versus THE CENTRAL BUREAU OF INVESTIGATION AND ANR	MR. A K BHUYAN MR A V SINGH MR P R BORA MR W R MEDHI	SC, CBI
43	Cont.Cas(C)/340/2021 FIXED	IMRAN HUSSAIN KHANDAKAR Versus BHASKAR JYOTI MAHANTA, I.P.S.	MR G Z AHMED MR A Z HUSSAIN	MR D KALITA MR. D NATH MS A BHUYAN
44	CrI.Pet./448/2021 B/O	JAMBHEY TSERING Versus THE STATE OF ARUNACHAL PRADESH AND 3 ORS.	MR. D MOZUMDER MR. P BORAH MR. T T TARA	GA, AP MR A CHOWDHURY (R-2) MS. B CHOWDHURY (R-2) MR. S DUTTA (R-2) PP, A P
45	CrI.Pet./567/2021 B/O	SAIDUR RAHMAN LASKAR Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. H A TALUKDAR	PP, ASSAM
46	I.A.(Civil)/1738/2021 MACApp./393/2019 (Disposed) in MACApp./393/2019	ORIENTAL INSURANCE CO. LTD. Versus ROHIT RAJBONGSHI AND 2 ORS.	MR SISHIR DUTTA MR. SIDHANT DUTTA	MR. S C BISWAS MR. N D SARMA MR. P S BISWAS

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LEAVE NOTE OF ADVOCATES FOR 01/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
4)	MR B ACHARYYA	16-11-2021	To	10-12-2021
5)	MR S SARMA	15-11-2021	To	03-12-2021
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26)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
27)	MR. D J KAPIL	30-11-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday, 1st December 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 14

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CRIMINAL REVISION PETITION) ALONG WITH THE
FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./79/2020	THE NATIONAL INSURANCE COMPANY LTD Versus SRI BIKASH GHOSH and ANR	MR. A DUTTA	MR F KHAN
	WITH I.A.(Civil)/489/2020 in MACApp./79/2020	THE NATIONAL INSURANCE COMPANY LTD Versus SRI BIKASH GHOSH and ANR	MR. A DUTTA	
2	MACApp./241/2020	THE ORIENTAL INSURANCE CO. LTD. Versus MINTU BORMAN AND 4 ORS.	MR. S K GOSWAMI MS P SARMA	
	WITH I.A.(Civil)/1694/2020 in MACApp./241/2020	THE ORIENTAL INSURANCE CO. LTD. Versus MINTU BORMAN AND 4 ORS.	MR. S K GOSWAMI MS P SARMA	
3	MACApp./253/2021	ORIENTAL INSURANCE COMPANY LTD Versus SMTI PARBATI KAIRI AND 2 ORS	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M DUTTA (R-1) MR. N UDDIN MR. M ISLAM
	WITH I.A.(Civil)/1704/2021 in MACApp./253/2021	ORIENTAL INSURANCE COMPANY LTD Versus SMTI. PARBATI KAIRI AND 2 ORS	MS R D MAZUMDAR	MR. N UDDIN
4	MACApp./264/2021	ORIENTAL INSURANCE COMPANY LTD. Versus DAIBAKI MAHANTA AND 2 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH I.A.(Civil)/1830/2021 in MACApp./264/2021	ORIENTAL INSURANCE COMPANY LTD. Versus DAIBAKI MAHANTA AND 2 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
5	MACApp./265/2021 CAVT. 172/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus SABITA PAUL AND 6 ORS.	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN MS R GANGAWAT MS M N KONYAK	MR B K JAIN FOR CAVEATOR

	WITH I.A.(Civil)/1837/2021 in MACApp./265/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus SABITA PAUL AND 6 ORS.	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN MS R GANGAWAT MS M N KONYAK	MR B K JAIN FOR CAVEATOR
6	MACApp./271/2021	ORIENTAL INSURANCE COMPANY LTD. Versus ARCHANA MEDHI AND 5 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH I.A.(Civil)/1863/2021 in MACApp./271/2021	ORIENTAL INSURANCE COMPANY LTD. Versus ARCHANA MEDHI AND 5 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
7	MACApp./272/2021	ORIENTAL INSURANCE COMPANY LTD. Versus SONESHWARI DEVI AND 2 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
	WITH I.A.(Civil)/1868/2021 in MACApp./272/2021	ORIENTAL INSURANCE COMPANY LTD. Versus SONESHWARI DEVI AND 2 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
8	MACApp./290/2021	RABI KHAN Versus NATIONAL INSURANCE CO. LTD.,	MR. S AHMED MD Y ALI MR. F R CHOUDHURY	MR. A J SAIKIA MR. A J SAIKIA MR G S BORO
9	MACApp./320/2021 CAVT. 41/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. NILIMA DEVI AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MS. N UPADHYAY (FOR CAVEATOR) MR. P DAS (FOR CAVEATOR)
	WITH I.A.(Civil)/2048/2021 in MACApp./320/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. NILIMA DEVI AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
10	MACApp./321/2021	FOREST AND ENVIRONMENT DEPARTMENT Versus SMT ANOWARA BEGUM AND 4 ORS	MR A NATH DR ANKIT TODI MR. N J MEDHI MD. J U AHMED	
	WITH I.A.(Civil)/2050/2021 in MACApp./321/2021	FOREST AND ENVIRONMENT DEPARTMENT Versus SMT. ANOWARA BEGUM AND 4 ORS	MR A NATH DR ANKIT TODI MR. N J MEDHI MD. J U AHMED	
ORDERS				
11	MC/95/2017 MAC.APP. 207/2011(D/O), WITH LCR in MACApp./207/2011	NATIONAL INSURANCE CO.LTD. Versus BIJU KONWAR and 3 ORS	MR.D MOZUMDER MR.S SAIKIA MR.R SARMA	MR.D J DAS MR.Z AHSAN
12	MACApp./526/2017 WITH LCR, (XEROX)	THE NEW INDIA ASSURANCE CO. LTD Versus SMT JAHURA KHATOON and 3 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR	MR.J U AHMED MR J ISLAM (R1, R2) MD. S ISLAM MR.A HUSSAIN MR H HOQUE MRS. A KHANAM (R1, R2)
13	MACApp./568/2017 WITH LCR	UNITED INDIA INSURANCE CO. LTD Versus SMTI ADANG BASUMATARY @ AROTI and 5 ORS	MS S MOCHAHARI MRS. K DEKA MR SISHIR DUTTA MR. B K PURKAYASTHA MS. M CHOUDHURY MS M BORCHETIYA MR. S DUTTA	MR. I A TALUKDAR (R1) MRS. S ROY (R4, R5) MS. I DAS (R4, R5)
14	I.A.(Civil)/769/2017 in MACApp./288457/2016	THE ORIENTAL INSURANCE CO. LTD. Versus RAM ABATAR CHAUDHURY and 6 ORS,	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR.S K JAIN(R- 1&2) MR.B K JAIN(R- 1&2)
	WITH MACApp./288457/2016 (Filing Number)	THE ORIENTAL INSURANCE COMPANY LTD Versus SRI RAM ABATAR CHAUDHURY and 6 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR	

15	MACApp./289/2018 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus KABITA THAPA AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MS P HUJURI MR. M KASHYAP	MR. J KALITA (R1) MR D MONDAL MR. P SARMA(R3)
16	I.A.(Civil)/475/2018 in MACApp./267/2010 (D/O) in MACApp./267/2010	OM PRAKASH MORE Versus NATIONAL INSURANCE CO. LTD. AND 3 ORS	MR. R HUSSAIN MS G SUTRADHAR MS. P SEN	
17	MACApp./923/2018 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD. Versus SMT CHANDRA PRABHA DAS and 3 ORS	MS. R D MOZUMDAR MS. T DEKA MS. P DAS	MRS. K K CHOUDHURY (R3) MR. S U MAZUMDAR MR. D K KALITA (R-1) MR. M K DAS (R-1) MR. K K PARASAR (R-1) MR. A AHMED PP, ASSAM
	WITH I.A.(Civil)/3846/2018 in MACApp./923/2018	THE ORIENTAL INSURANCE COMPANY LTD. Versus SMT CHANDRA PRABHA DAS and 2 ORS	MS. R D MOZUMDAR MS. T DEKA MS. P DAS	MR. S U MAZUMDAR MR. D K KALITA (R-1) MR. M K DAS MR. K K PARASAR (R-1) MR. A AHMED PP, ASSAM
18	I.A.(Civil)/4315/2018 in MACApp./11778/2018	ORIENTAL INSURANCE COMPANY LTD Versus MD RIBUL RAHMAN AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MACApp./11778/2018 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus MD RIBUL RAHMAN AND 2 ORS		
19	I.A.(Civil)/319/2019 in MACApp./17347/2018	M/S NEW INDIA ASSURANCE CO. LTD Versus SRI SARAT CHANDRA BHUYAN AND 4 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	MS. M DEVI (R1, R2) MR. A DEY (R1, R2) MR. A DAS (R1, R2)
	WITH MACApp./17347/2018 (Filing Number)	M/S NEW INDIA ASSURANCE CO. LTD Versus SRI SARAT CHANDRA BHUYAN AND 4 ORS		
20	I.A.(Civil)/511/2019 in MACApp./1277/2018	THE ORIENTAL INSURANCE CO. LTD Versus SMTI CHAMPA CHETRI AND 3 ORS	MR. S K GOSWAMI	MR H DAS (R1) MR. P GOGOI (R1)
	WITH MACApp./1277/2018 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus SMTI CHAMPA CHETRI AND 3 ORS		
21	I.A.(Civil)/536/2019 in MACApp./1444/2019	THE NATIONAL INSURANCE COMPANY LTD Versus SMTI SHIJU KALITA AND 5 ORS	MR. A DUTTA MRS. P M DUTTA	
	WITH MACApp./1444/2019 (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD Versus SMTI SHIJU KALITA AND 5 ORS		
22	I.A.(Civil)/3252/2019 in MACApp./9434/2019	RAFIQUL ISLAM Versus M/S UNITED INDIA INSURANCE CO. LTD.,	MR. S AHMED MD Y ALI	MR. R C PAUL MS M BHARATI
	WITH MACApp./9434/2019 (Filing Number)	RAFIQUL ISLAM Versus M/S UNITED INDIA INSURANCE CO. LTD		
23	I.A.(Civil)/3344/2019 in MACApp./10955/2019	SRI CHARITRA NATH Versus SRI HOMESWAR BARMAN AND 2 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	MR. A DUTTA MRS. P M DUTTA

	WITH MACApp./10955/2019 (Filing Number)	SRI CHARITRA NATH Versus SRI HOMESWAR BARMAN AND 2 ORS		
24	I.A.(Civil)/3451/2019 in MACApp./13727/2019	ORIENTAL INSURANCE COMPANY LTD. Versus KAMANA BALA DAS AND 4 ORS.	MR SISHIR DUTTA MR. SIDHANT DUTTA	MRS. P B HAZARIKA MR. S Ali
	WITH MACApp./13727/2019 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus KAMANA BALA DAS AND 4 ORS. (B)		
25	I.A.(Civil)/4125/2019 in MACApp./8889/2019	HABIJA BEGUM AND ANR Versus NATIONAL INSURANCE CO. LTD.	MR. S AHMED MD Y ALI MS A HUSSAIN	MR. R K BHATRA MR D BHUYAN MS R GANGAWAT
	WITH MACApp./8889/2019 (Filing Number)	HABIJA BEGUM AND ANR Versus NATIONAL INSURANCE CO. LTD.		
26	MACApp./10/2020 WITH LCR	UNITED INDIA INSURANCE CO. LTD., Versus SRI PRADIP PAUL CHOUDHURY AND 6 ORS.	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS P BORA MR D BHUYAN	MR. P HAZARIKA MR. H S BORAH
27	MACApp./12/2020 WITH LCR	SHRIRAM GENERAL INSURANCE CO. LTD Versus SRI NIRMALENDU BHATTACHARJEE AND 2 ORS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	MR. M TALUKDAR
28	MACApp./17/2020 WITH LCR(PHOTOCOPY)	NEW INDIA ASSURANCE COMPANY LTD. Versus SHRI DEBEN DOIMARY AND 3 ORS.	MR SISHIR DUTTA MS M BORCHETIYA MR. S DUTTA MR S DUTTA	
29	MACApp./18/2020 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus RAJESH NARAH @ SANJU NARAH and 2 ORS,	MS.N MODI MSP DEHINGIA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	
	WITH I.A.(Civil)/214/2020 in MACApp./18/2020	ORIENTAL INSURANCE CO. LTD. Versus RAJESH NARAH @ SANJU NARAH and 2 ORS,	MS.N MODI MSP DEHINGIA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	
30	MACApp./19/2020 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI. SUNITA BASFOR AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A BHATTACHARYYA MR. A BORUA MR P S RAJA MR. S SINGH
31	MACApp./98/2020 WITH LCR	HAJERA KHATUN AND 6 ORS Versus SHRIRAM GENERAL INSURANCE CO. LTD. AND 2 ORS	MR. A R AGARWALA MS. R LAILA	MR. R GOSWAMI MS. P BORTHAKUR
32	MACApp./212/2020 WITH LCR (ZEROX), B/O	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus GITA PEGU AND 7 ORS	MR T KALITA MR. A KAKATI	MR H ALI MR D PEGU MR. R KONWAR
	WITH I.A.(Civil)/1498/2020 in MACApp./212/2020	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus GITA PEGU AND 7 ORS	MR T KALITA MR. A KAKATI	
33	MACApp./251/2020 WITH LCR	HARI SAH @ HIROLAL SAHA Versus THE NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS	MR. M TALUKDAR MR. A SHAKIL	MR M H AHMED MRS B ACHARYA MR. A ACHARYA MS. N SULTANA
	WITH CO/2/2021 in MACApp./251/2020	THE NEW INDIA ASSURANCE CO. LTD. Versus HARI SAH @ HIROLAL SAHA AND 2 ORS.	MRS B ACHARYA MR. A ACHARYA	MR. M TALUKDAR

34	I.A.(Civil)/103/2021 B/O in MACApp./10574/2020 WITH MACApp./10574/2020 (Filing Number) WITH I.A.(Civil)/10575/2020 (Filing Number)	SMTI. SANTANA DEY Versus NATIONAL INSURANCE COMPANY LTD. AND 4 ORS. SANATAN DEY Versus NATIONAL INSURANCE COMPANY LTD. AND 4 ORS. E SANATAN DEY Versus NATIONAL INSURANCE COMPANY LTD. AND 4 ORS. D	MS. S KHANIKAR MR G BORDOLOI MR G BORDOLOI MR G BORDOLOI	MR. R GOSWAMI (R-1 & R-2) MS. P BORTHAKUR (R-1 & R-2)
35	I.A.(Civil)/1501/2021 WITH LCR in MACApp./362/2019 WITH MACApp./362/2019	CHANDRAPRAVA NATH AND 2 ORS. Versus UNITED INDIA INSURANCE CO. LTD. UNITED INDIA INSURANCE CO. LTD. Versus SMTI. CHANDRAPRAVA NATH AND 3 ORS.	MR. R GOSWAMI MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. R GOSWAMI MR P BORTHAKUR MR. MD S HOQUE MR M HOQUE MS. S N RENGMA
36	I.A.(Civil)/1743/2021 WITH LCR in MACApp./26/2018 WITH MACApp./26/2018	ON THE DEATH OF SURATAN NESSA, HER LEAGL HEIR DEEPAK CHOUDHURY Versus M/S UNITED INDIA INSURANCE CO. LTD M/S UNITED INDIA INSURANCE CO. LTD Versus NASIRA BEGUM	MS. S B CHOUDHURY MR. A DUTTA MR. A AHMED MRS. P M DUTTA	MR. A DUTTA MR. A AHMED MRS. P M DUTTA MD A ALI (R1-R3) MR. K BHATTACHARJEE (R1-R3) MS. S B CHOUDHURY (R4) MR. O K SHRESTHA (R1-R3) MS B TALUKDAR (R1-R3)
37	I.A.(Civil)/1801/2021 in MACApp./6328/2021 WITH MACApp./6328/2021 (Filing Number)	MUNU NATH Versus NATIONAL INSURANCE CO. LTD. MUNU NATH Versus NATIONAL INSURANCE CO. LTD.	B R DAS MR. B BARUAH	
38	I.A.(Civil)/1939/2021 WITH LCR in MACApp./991/2018 WITH MACApp./991/2018 WITH CO/7992/2021 (Filing Number) in MACApp./991/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SMT. SARASWATI DEVI AND 2 ORS. SMTI SARASWATI DEVI Versus SRI GAKUL BORO AND 2 ORS NEW IND A ASSURANCE COMPANY LTD Versus SARASWATI DEVI AND 2 ORS. B HEARING	MR. R K BHATRA MR D BHUYAN MR H BHAGAWATI MR. S K SINGH MR B PUSHILAL MR. R PHUKAN MR. R K BHATRA	MR. R K BHATRA (R3) MR. L R MAZUMDER (R1,R2) MS. S BURAGOHAIN (R3) MD. I HUSSAIN (R1,R2)
39	WP(C)/4431/2008 WP(C) 6765/2013(D/O), FIXED WITH WP(C)/1202/2013	SUJIT KUMAR SINGHA AND ORS. Versus THE STATE OF ASSAM AND ORS BULU RAM ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD (P5) MR.D SARMAH MR.K KONWAR MR S H MAHMUD (P5) MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI MR H HOQUE	DR.B AHMED GA, ASSAM SC, IRRIGATION SC, F.DEPTT. MR.S SAIKIA SC, PWD
41	WP(C)/1650/2013	SANATAN BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR.G K DAS	MR.B AHMED SC, IRRIGATION

42	WITH WP(C)/7552/2013	SAHJAHAN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR.M A I HUSSAIN MS. P ADHIKARI G UDDIN MR A R BHUIYAN MR A K AZAD	SC, FINANCE MR.B AHMED
43	WITH WP(C)/4273/2016	MD. NAZIM UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR.M A I HUSSAIN MRH I CHOUDHURY MRA R BHUYAN	SC, FINANCE SC, IRRIGATION
44	Crl.Rev.P./473/2012 WITH LCR, FIXED	JATINDRA NATH @ JATIN NATH Versus SARAJU NATH	MR.H DAS MISSC DAS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A RAHMAN
45	Crl.Rev.P./484/2012 WITH LCR, FIXED	SMTI. SARATHI BALA BARMAN and ANR. Versus THE STATE OF ASSAM	MR.N SARKAR MRS.J CHAKRABORTY	PP, ASSAM
46	Crl.Rev.P./564/2012 WITH LCR, FIXED	MD. BADRUL HUSSAIN Versus THE STATE OF ASSAM	MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE MR.D BANERJEE	PP, ASSAM
47	WP(C)/1547/2013 FIXED	ANANDA RAM SAIKIA Versus THE ASSAM COOPERATIVE APEX BANK LTD. and 2 ORS	MR.R P SARMAH MR. B CHAKRAVARTY MRM R ADHIKARI MR A RAHMAN	MR.P N GOSWAMI SC, APEX BANK
48	WP(C)/6339/2016 FIXED	SULEMAN UDDIN MIA Versus THE UNION OF INDIA and 4 ORS	MR.J PAUL MRA PAUL MS.L WAJEEDA MR.R A AHMED	MR.S C KEYAL C.G.C. MR.S K MEDHI ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 01/12/2021

1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
4)	MR B ACHARYYA	16-11-2021	To	10-12-2021
5)	MR S SARMA	15-11-2021	To	03-12-2021
6)	MR. N DHAR	22-11-2021	To	22-12-2021
7)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
8)	MR A KALITA	22-11-2021	To	05-12-2021
9)	MR. S K SINGH	23-11-2021	To	02-12-2021
10)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
11)	MR J CHOPRA	03-12-2021	To	10-12-2021
12)	MR. A M BORA	22-11-2021	To	03-12-2021
13)	MR G DAS	22-11-2021	To	12-12-2021
14)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
15)	MR. R L YADAV	23-11-2021	To	06-01-2022
16)	MS. K YADAV	23-11-2021	To	06-01-2022
17)	MR. A C SARMA	29-11-2021	To	01-12-2021
18)	MR G BHARADWAJ	29-11-2021	To	01-12-2021
19)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
20)	MR. N BORAH	25-11-2021	To	05-12-2021
21)	MR. S SINHA	26-11-2021	To	02-12-2021
22)	MR K AGARWAL	29-11-2021	To	07-12-2021
23)	MR B BURAGOHAJ	29-11-2021	To	03-12-2021
24)	MR. A BHATTACHARYA	29-11-2021	To	01-12-2021
25)	DR. B N GOGOI	26-11-2021	To	03-12-2021
26)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
27)	MR. D J KAPIL	30-11-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday, 1st December 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 15

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-IV, FROM ITEM NO. 62 TO 122), ALONG
WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 29-11-2021 TO 03-12-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3392/2021	PABITRA NATH Versus THE STATE OF ASSAM	MR. D C KALITA MR. B K BHAGAWATI	PP, ASSAM
2	Bail Appln./3393/2021	MST RUFIA KHATUN Versus THE STATE OF ASSAM	M ALAMGEER MR. A ALAM MR. M ALAM	PP, ASSAM
3	Bail Appln./3395/2021	ANIL RAJBONGSHI Versus THE STATE OF ASSAM	MR. D C KALITA MR. B K BHAGAWATI	PP, ASSAM
4	Bail Appln./3397/2021 B/O	MD. RUSTAM ALI @ KULAI Versus THE STATE OF ASSAM	MR G CHAMUAH MR. D GOGOI	PP, ASSAM
MOTION				
5	Tr.P.(CrI.)/22/2021	AHED ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR M AHMED MR. A HUSSAIN	PP, ASSAM
6	AB/3985/2021	ABBASH ALI KHANDAKAR @ ABBASH KHANDAKAR ANR. Versus THE STATE OF ASSAM	MD M RAHMAN J U AHMED MR B DEKA	PP, ASSAM
7	AB/3987/2021	MD. SAFIKUL CHISTY @ SAFIQU L CHISTY Versus THE STATE OF ASSAM	MR. R P SARMAH MR. B K BHAGAWATI MR. D DOLEY MRS. P BORA	PP, ASSAM
8	AB/3999/2021	SAIDUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD Q A AKHTAR MS. M BEGUM	PP, ASSAM

9	AB/4004/2021	BULNGAKTHANG RANGLONG Versus THE STATE OF ASSAM	MR. A TALUKDAR MR. M BISWAS MS M DAS	PP, ASSAM
10	WP(C)/6306/2021	JITENDRA KUMAR DEURI Versus THE GAUHATI HIGH COURT AND 3 ORS ADMISSION	MR B D DAS	SC, G.H.C
11	WP(C)/1767/2012 FIXED	RATNESWAR KALITA and 14 ORS Versus THE STATE OF ASSAM AND ORS	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY MS.D L DEKA MR.B K SINGHA	DR.B P TODI GA, ASSAM SC, REVENUE
12	WITH WP(C)/1746/2017	RATNESWAR KALITA and 5 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.S S DEY MR.M NATH MR.G RAHUL MR.D M NATH	GA, ASSAM SC, FOREST
13	WP(C)/3560/2015 FIXED	MD. RASHID AHMED and 78 ORS, Versus STATE OF ASSAM and 5 ORS,	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	GA, ASSAM MR.Y DOLOI(R-7&8) MRS.V L SINGH MR R DHAR, SC, PWD MR. R BORPUJARI SC, REVENUE SC, PWD SC, C.G.C.
14	WP(C)/893/2018 WITH LCR	PRATIMA DAS AND ANR Versus THE SETTLEMENT OFFICER AND 5 ORS.	MR. M J BARUAH MS. P BARMAN	GA, ASSAM MD. A HASSAN MD. A HASSAN MS. B BORA MS. B BORA SC, BTADC
15	WP(C)/3341/2018 B/O	DAYA ENGINEERING WORKS PVT. LTD. Versus THE UNION OF INDIA AND 7 ORS.	MR. A K SARMA MR. S CHETIA MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM MR D SHARMA SC, NF RLY MR. R BORPUJARI(SC, REVENUE)
16	WP(C)/8674/2018 B/O	M/S TRIBENI MATCHYA JIBI SAMABAI SAMITEE LTD. Versus THE STATE OF ASSAM AND 7 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, CO OP GA, ASSAM MS F AHMED (R8) MR. T ISLAM (R8) MS. M AHMED (R8)
17	WP(C)/5662/2019	PRASANTA KUMAR BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA MS. P CHUTIA	GA, ASSAM MR. S BORA SC, GMC SC, G M D A
18	WP(C)/6847/2019	ISMAIL ALI Versus THE UNION OF INDIA AND 4 ORS.	MR. M ALI MR S ISLAM	MRS. A GAYAN ASSTT.S.G.I.
19	WP(C)/7331/2019 FIXED	AGARWAL STORE AND ANR. Versus THE GUWAHATI METROPOLITAN DRINKING WATER AND SEWERAGE BOARD (JAL BOARD) AND 2 ORS.	MR S KHOUND	
20	WP(C)/7362/2019	DIGANTA KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR D CHOUDHURY MRS A KHANAM CHOUDHURY MR. M CHOUDHURY MR. S N KRISHNATRAYA	GA, ASSAM SC, BTC
21	WP(C)/8025/2019 B/O	HOINENG THADOU Versus THE STATE OF ASSAM AND 7 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	GA, ASSAM SC, NCHAC
22	WP(C)/8884/2019 B/O	M/S ASOMI ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	GA, ASSAM SC, A S E C

23	WP(C)/76/2020	BIKASH THAKURIA Versus BODOLAND TERRITORIAL COUNCIL AND 2 ORS	MR. R PHUKAN MS. M MEDHI MS. M DEKA	SC, BTC SC, PWD
24	WP(C)/686/2020	JYOTSNA SAHA Versus THE UNION OF INDIA AND 6 ORS.	MR. P K TIWARI MR H K DAS MR. A R GOGOI MR. U PATHAK MR. D J DAS	MR. D K SARMAH MS. A TALUKDAR ASSTT.S.G.I. SC, I O C
	WITH I.A.(Civil)/784/2020 in WP(C)/686/2020	JYOTSNA SAHA Versus THE UNION OF INDIA AND 6 ORS.	MR. P K TIWARI MR H K DAS MR. A R GOGOI	ASSTT.S.G.I. SC, I O C
25	WP(C)/2044/2020	BRAJEN KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI MRS. B CHAKRABORTY	GA, ASSAM SC, GMC SC, G M D A
26	WP(C)/2394/2020	MRIGEN BHAGAWATI Versus THE STATE OF ASSAM AND 3 ORS.	MR. A BISWAS MR R KALITA MS S AHOM	SC, IRRIGATION
27	WP(C)/2509/2020	TAGAR HAZARIKA Versus THE STATE OF ASSAM AND 7 ORS.	MR. S BORTHAKUR MR. N HASAN MS. S KAKATI MR. A HASAN MR. R BARTHAKUR	GA, ASSAM MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA
28	WP(C)/2684/2020	UTPAL KALITA Versus THE STATE OF ASSAM AND ANR.	MR. R MAJUMDAR MR J ROY	GA, ASSAM MR R DHAR(SC, H & T)
29	WP(C)/3061/2020	M/S. SEEMA SWEETS Versus THE STATE OF ASSAM AND 4 ORS.	MR H GUPTA MS. R M SARMAH MS. S BHATTACHARJEE	GA, ASSAM SC, HEALTH SC, J M B
30	WP(C)/540/2021 FIXED	M/S LAKSHMI CHAND AGARWAL AND CO. Versus THE STATE OF ASSAM AND 4 ORS	MS. S KANUNGOE MS. J CHETTRY MS. N THAPA	GA, ASSAM MR D K SARMAH MS. A TALUKDAR SC, I O C
31	WP(C)/2131/2021	YADVENDRA BAHADUR SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR R DHAR MRS. R RONGMEI	GA, ASSAM SC, REVENUE
32	WP(C)/3025/2021 FIXED	SAILEN KUMAR SHARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA MS. N SHYAMAL MR. A BORO	MR. K N CHOUDHURY (R-5) MR. J PATOWARY (R-5) MR. D J DAS (R-5) SC. WATER RESOURCE DEPTT.
33	WP(C)/3291/2021 B/A	MEHERA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR. A WAHAB MD. I H KHAN	GA, ASSAM SC, APDCL
<u>BAIL HEARING (BA)</u>				
34	Bail Appln./1588/2021 FIXED	PAPUL HAZARIKA Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
35	Bail Appln./2795/2021 SCANNED COPY OF CASE DIARY, FIXED	MOHD ARMAN BHAY @ MD. ARMAN BHAI Versus THE STATE OF ASSAM	MR. S M MOLLAH MS. B W AKHTARA	PP, ASSAM
36	Bail Appln./2804/2021 SCANNED COPY OF CASE DIARY, FIXED	RAJU ALI Versus THE STATE OF ASSAM	MR N J DUTTA MR N AHMED	PP, ASSAM
37	Bail Appln./2807/2021 SCANNED COPY OF CASE DIARY, FIXED	AJAY BHAR Versus THE STATE OF ASSAM AND ANR	MR. S ROY MR. M H LASKAR	PP, ASSAM
38	Bail Appln./3027/2021 FIXED	AMSAR ALI @ MD. AMSAR ALI Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. J A AHMED MR. K M HASSAN	PP, ASSAM

ORDERS

39	I.A.(Civil)/2189/2019 in WP(C)/6922/2015	ROWMARI PHUKAN FODIA SELF HELP GROUP Versus THE STATE OF ASSAM and 12 ORS	MR B D DAS MS. R DEKA MS. J RONGPIPI	GA, ASSAM MS P BARMAN
	WITH WP(C)/6922/2015 CAVT. NO. 1615/2015	ROWMARI PHUKAN FODIA SELF HELP GROUP Versus THE STATE OF ASSAM and 12 ORS	MR B D DAS, SR.ADV. MR.D SAIKIA MR.R BARUAH MRS R DEKA MR. K K DUTTA MR.B GOGOI MR.P NAYAK MS. J RONGPIPI	MR.P PATHAK GA, ASSAM MSS CHANGKAKATI MR.A NARZERY MS.P BARMAN FOR CAVEATOR
40	Cont.Cas(C)/426/2020	KRISHNA GOGOI Versus BIMALA DEVI SAHEWALLA	MRS. B GOGOI MR. M K SHARMA	MR G N SAHEWALLA MR. P DEKA MR H K SARMA MR. M SAHEWALLA
41	WP(C)/1795/2019	SMT. BIMALA DEVI SAHEWALLA Versus THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MR. M SAHEWALLA	MR B D DAS (SR. COUNSEL) GA, ASSAM MR. A C BURAGOHAIN (R4) MRS. B GOGOI MR. H. BURAGOHAIN (R4) MR. A SARMAH MR. M K SHARMA MS. R M DEKA (SC, JORHAT MUNICIPAL BOARD)
	WITH I.A.(Civil)/1780/2019 in WP(C)/1795/2019	KRISHNA GOGOI Versus BIMALA DEVI SAHEWALLA AND 3 ORS	MR H BURAGOHAIN MR. A C BURAGOHAIN	GA, ASSAM MR. A CHETIA MD. ASLAM
42	WP(C)/593/2020	PUJA CARRIERS Versus INDIAN OIL CORPORATION LTD. AND 5 ORS.	MR S BANDOPADHYAY MR S A SIKDER	SC, I O C
43	I.A.(Civil)/682/2020 in WP(C)/8329/2019	QUAZI ATIQR RAHMAN AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MS. R CHOUDHURY	SC, REVENUE SC, C.G.C.
	WITH WP(C)/8329/2019	QUAZI ATIQR RAHMAN AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. S S ZIA MR. J M SULAIMAN	GA, ASSAM MRS. A GAYAN (R-5) ASSTT.S.G.I. SC, REVENUE
44	WP(C)/4050/2018	ABU SUFIAN AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM MR. R BORPUJARI (SC, REVENUE DEPT.) ASSTT.S.G.I.
	WITH I.A.(Civil)/3284/2019 in WP(C)/4050/2018	ABU SUFIAN AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM MR. R BORPUJARI MR. D DOLEY SC, REVENUE
45	WP(C)/8517/2019	ASAB UDDIN TAPADAR AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MS. R CHOUDHURY MR. A H M R CHOUDHURY MR. J M SULAIMAN	GA, ASSAM MRS. A GAYAN SC, REVENUE ASSTT.S.G.I.
	WITH I.A.(Civil)/601/2020 in WP(C)/8517/2019	ASAB UDDIN TAPADAR AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MS. R CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
46	I.A.(Civil)/1695/2020 in WP(C)/2799/2014	NORTH EASTERN ENGINEERING AND ASSOCIATES Versus THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH	

	WITH WP(C)/2799/2014	NORTH EASTERN ENGINEERING AND ASSOCIATES Versus THE UNION OF INDIA and 4 ORS	MR. P K GOSWAMI MR. B P BORAH MR. B TAID	MR. D K SAIKIA (R2, R3) C.G.C. MR. J M A CHOUDHURY MR. P GOSWAMI (R2, R5) MR A KAKOTI (R2, R5) MS. K KHAN (R4) MS. A DAS (R4) MS. P CHAKRABORTY (R4) MR. S BORAH (R2, R5)
47	I.A.(Civil)/1854/2021 FIXED in WP(C)/3468/2021 WITH WP(C)/3468/2021	AKHIL HAZARIKA Versus JUNMONI BEZBARUAH AND 7 ORS. JUNMONI BEZBARUAH AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P BORA MR. A CHETIA MS. S. TODI MR U S BORGHAIN MS. P DAS	MR U S BORGHAIN MS. P DAS MR. P BORA GA, ASSAM MR. A CHETIA MS. S. TODI SC, EXCISE DEPTT. SC, APDCL MR. P N GOSWAMI
48	WP(C)/2955/2021 FIXED	RATAN SHARMA Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 4 ORS	MR. R DUBEY MR. M MORE MS. A B KAYASTHA MR. A N I HUSSAIN	SC, APDCL MR. P N GOSWAMI
49	WP(C)/2958/2021 FIXED	SITA DEVI JALAN Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 4 ORS.	MR. R DUBEY MR. M MORE MS. A B KAYASTHA	SC, APDCL MR. P N GOSWAMI
<u>HEARING</u>				
50	WP(C)/3794/2014 B/O	OM PRAKASH GUPTA Versus THE STATE OF ASSAM AND 4 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY MS.H SARMA	GA, ASSAM
51	WP(C)/7400/2015 B/O	OIL INDIA LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID MR.A J MAHANTA	MR. K N CHOUDHURY (R-5) GA, ASSAM MR.Y DOLOI(R- 1-4) MR.S K KEJRIWAL MR. B GOSWAMI (ADDL. A. G., ASSAM) MR. R J DAS (R-5) MR. P KAKATI (GA, ASSAM)
	WITH I.A.(Civil)/662/2016 in WP(C)/7400/2015	THE ASSAM TEA and TEA SEED PLANTATIONS PVT.LTD. Versus OIL INDIA LIMITED and 4 ORS.	MR.S K KEJRIWAL MRSS KEJRIWAL	MR.S N SARMA GA, ASSAM MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID MR.A J MAHANTA
	WITH I.A.(Civil)/667/2016 in WP(C)/7400/2015	THE ASSAM TEA and TEA SEED PLANTATIONS PVT.LTD. Versus OIL INDIA LIMITED and 4 ORS.	MR.S K KEJRIWAL MRSS KEJRIWAL	MR.S N SARMA GA, ASSAM MR.A SARMA MR.K KALITA MR.S CHOUDHURY SC, OIL MR.A J MAHANTA MR.A JAHID
52	WITH WP(C)/1806/2017	THE ASSAM TEA and TEA SEED PLANTATIONS P LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR.S K KEJRIWAL MR. P C DEY MS.S KEJRIWAL MR. M B U AHMED MR. N BARUAH MR. D J DAS	GA, ASSAM MR.Y DOLOI(R- 1-3) SC, OIL ADDL. AG, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
4)	MR B ACHARYYA	16-11-2021	To	10-12-2021
5)	MR S SARMA	15-11-2021	To	03-12-2021
6)	MR. N DHAR	22-11-2021	To	22-12-2021
7)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
8)	MR A KALITA	22-11-2021	To	05-12-2021
9)	MR. S K SINGH	23-11-2021	To	02-12-2021
10)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
11)	MR J CHOPRA	03-12-2021	To	10-12-2021
12)	MR. A M BORA	22-11-2021	To	03-12-2021
13)	MR G DAS	22-11-2021	To	12-12-2021
14)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
15)	MR. R L YADAV	23-11-2021	To	06-01-2022
16)	MS. K YADAV	23-11-2021	To	06-01-2022
17)	MR. A C SARMA	29-11-2021	To	01-12-2021
18)	MR G BHARADWAJ	29-11-2021	To	01-12-2021
19)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
20)	MR. N BORAH	25-11-2021	To	05-12-2021
21)	MR. S SINHA	26-11-2021	To	02-12-2021
22)	MR K AGARWAL	29-11-2021	To	07-12-2021
23)	MR B BURAGOHAJ	29-11-2021	To	03-12-2021
24)	MR. A BHATTACHARYA	29-11-2021	To	01-12-2021
25)	DR. B N GOGOI	26-11-2021	To	03-12-2021
26)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
27)	MR. D J KAPIL	30-11-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday, 1st December 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 16

[THIS BENCH WILL SIT AT 2:00 PM]

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3398/2021	LAL BADSHA BANIA @ LALU @ LADU Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
2	Bail Appln./3399/2021	ANUJ KR DAS @ ANIMESH Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
3	Bail Appln./3401/2021	ABDUL MOTALEB Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
4	Bail Appln./3402/2021	EKBAL HUSSAIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MR. U GOSWAMI MS. R DEVI	PP, ASSAM
MOTION				
5	AB/3990/2021	MADHAB KUMAR SAIKIA @ MADHAB SAIKIA Versus THE STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM
6	AB/3993/2021	RAKHI @ ROKHI TANTI Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
7	AB/3994/2021	MD. IKRAM HUSSAIN @ IKRAMUL HUSSAIN Versus THE STATE OF ASSAM	MR. S K DAS MR. T SK MR R KARIM MR D BARMAN	PP, ASSAM
8	AB/3998/2021	INTAJ ALI @ INTAJ MANDAL AND 3 ORS Versus THE STATE OF ASSAM	MR A HUSSAIN J U AHMED MR S R NAWAZ	PP, ASSAM
9	AB/4001/2021	ANUP KUMAR BOTHRA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
10	AB/4002/2021	AMRIT RAY Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM

ADMISSION

11	WP(C)/4543/2021 P/H, (AS FIRST ITEM), FIXED	COMMUNITY ACTION THROUGH MOTIVATION PROGRAME (CAMP) Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MS. A VERMA MR. K P PATHAK	SC, NHM MR. S DUTTA (r-3) SC, HEALTH
	WITH			
12	WP(C)/4683/2021 CAVT. NO. 05852/021,	COMMUNITY ACTION THROUGH MOTIVATION PROGRAME (CAMP) Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MS. A VERMA	MR. S DUTTA SC, NHM SC, HEALTH
13	WP(C)/7326/2018	GIRIN DEKA AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. S P ROY MR A K RAI MS. N RAI	MR C BARUAH SC, NHAI
14	WP(C)/3568/2020	M/S. S.B.INDUSTRIES Versus THE UNION OF INDIA AND 3 ORS.	MS. D SINHA MR H K J AHMED	MS. B SARMA (C.G.C., R1, R2) MS. B SARMA (C.G.C., R1, R2) MR. A. KALITA, SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
15	WP(C)/239/2021 FIXED	NOOR NAHAR JIYA Versus THE STATE OF ASSAM AND 13 ORS.	MR B D DAS MR D KALITA MR. D THAOSEN	SC, PNRD GA, ASSAM MRS R DEKA MR. M AHMED (R7, R8, R10-R14) MD I H LASKAR (R7, R8, R10-R14) B B HUSSAIN MS A BHUYAN (R-10)
16	WP(C)/1204/2021	DIPAK NARZARY Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, PWD SC, BTC
	WITH			
17	WP(C)/1227/2021	TAPESWAR BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, PWD SC, BTC
	WITH			
18	WP(C)/1253/2021	DIPAK NARZARY Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, PWD SC, BTC
	WITH			
19	WP(C)/1299/2021	SWARANGSHA BORO Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, PWD SC, BTC
20	WP(C)/1842/2021 FIXED	M/S NEW MALAMATI TEA ESTATE AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. A BISWAS MR R KALITA MS S AHOM	MR S BORTHAKUR MR. S S ROY MR. D GOGOI ASSTT.S.G.I.
21	WP(C)/4607/2021 FIXED	RIBUL KR CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS H AHMED	SC, IRRIGATION
22	WP(C)/4609/2021 FIXED	RABIN CH. SARMAH AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MS H AHMED	SC, IRRIGATION
BAIL HEARING (BA)				
23	Bail Appln./3129/2021 FIXED	ISLAM UDDIN Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	PP, ASSAM
24	Bail Appln./3131/2021 SCANNED COPY OF CASE DIARY, FIXED	MD KADDAR HUSSAIN Versus THE STATE OF ASSAM	MR M RAHMAN MR A SHARMA	PP, ASSAM
25	Bail Appln./3181/2021 FIXED	MD. AMIRUL ISLAM Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM

26	Bail Appln./3251/2021 FIXED	SAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. D SARMAH	PP, ASSAM
27	Bail Appln./3313/2021 FIXED	DHANYA CHANDRA MANDAL AND ANR. Versus THE STATE OF ASSAM	MR. N J DUTTA	MR. S RANA PP, ASSAM
BAIL HEARING				
28	AB/1823/2021	PELURAM DEORI Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
29	AB/2733/2021	AJJUR HAQUE Versus THE STATE OF ASSAM	MR. N DUBEY	PP, ASSAM
30	AB/2759/2021	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
31	AB/3158/2021 FIXED	SAHINUR MONDAL @ MD. SAHINUR MONDAL Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
32	AB/3623/2021 FIXED	RIYAJ UDDIN AND 2 ORS Versus THE STATE OF ASSAM	MR. T U LASKAR MR. A T H AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/12/2021

1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
4)	MR B ACHARYYA	16-11-2021	To	10-12-2021
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25)	DR. B N GOGOI	26-11-2021	To	03-12-2021
26)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
27)	MR. D J KAPIL	30-11-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday, 1st December 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 17

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH(MAC.APP. AND MFA MATTERS))
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)/61/2021	SMT. JYOTI AGARWAL (KHETAWAT) Versus HEMANT KHETAWAT	MR B AGARWAL MR A KAKOTI MS S BORA	
2	CRP/66/2021	NEW INDIA ASSURANCE CO LTD Versus M/S MALPANI INDUSTRIES	MR. R K BHATRA MR. D MAZUMDAR MS R GANGAWAT MR A BHATRA	
ADMISSION				
3	CRP(IO)/257/2019	HIRANYA KUMAR BORPATRA GOHAIN Versus PRABIN BORPATRA GOHAIN	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S KATAKEY MD. ASLAM	MR. P P BARUAH MR. R SARMA MS. P BARMAN
4	MACApp./27/2020	UNITED INDIA INSURANCE CO LTD Versus SRI CHANDRA NATH KALITA and ANR.	MS. N MODI MR S DUTTA MR. S DUTTA MR. C SHARMA	
	WITH I.A.(Civil)/270/2020 in MACApp./27/2020	UNITED INDIA INSURANCE CO. LTD. Versus CHANDRA NATH KALITA AND ANR.	MS. N MODI MR S DUTTA MR. S DUTTA MR. C SHARMA	
5	MACApp./235/2021	SMT. DIPALI DEVI Versus MD. HASINUR HUSSAIN and ANR	MRG AGARWAL MS.R K SAINI	MR.S S SHARMA(R-2) MS.L SHARMA(R-2) MRA SHARMA(R-2)
6	MACApp./267/2021	ORIENTAL INSURANCE COMPANY LTD. Versus ABDUL JALIL MAZUMDER AND 5 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH I.A.(Civil)/1842/2021 in MACApp./267/2021	ORIENTAL INSURANCE COMPANY LTD. Versus ABDUL JALIL MAZUMDER AND 5 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	

7	MACApp./291/2021	THE BHARATI AXA GENERAL INSURANCE COMPANY LTD Versus SADDAM HUSSAIN and 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A MANNAF MR. B C THAKURIA (R1, R2)
	WITH I.A.(Civil)/1948/2021 in MACApp./291/2021	THE BHARTI AXA GENERAL INSURANCE CO. LTD. Versus SADDAM HUSSAIN and 2 ORS,	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A MANNAF MR. B C THAKURIA (R1, R2)
8	MACApp./295/2021	NATIONAL INSURANCE COMPANY LTD. Versus KONMAI SAIKIA AND 3 ORS. (H)	MR. R GOSWAMI MS. P BORTHAKUR	MR. K R BORA MR D CHUTIA
	WITH I.A.(Civil)/1952/2021 in MACApp./295/2021	NATIONAL INSURANCE COMPANY LTD Versus KONMAI SAIKIA AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. K R BORA MR D CHUTIA
		<u>BAIL HEARING (BA)</u>		
9	Bail Appln./2660/2021 SCANNED COPY OF CASE RECORD	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
		<u>BAIL HEARING</u>		
10	AB/3375/2021 FIXED	RAHUL SANKER BARUA Versus THE STATE OF ASSAM	MR. M ISLAM MR. N I KHAN	PP, ASSAM
		<u>FOR HEARING U/O XLI RULE II C.P.C.</u>		
11	RSA/124/2020	LAL MIA Versus SHANKERLAL SUTRADHAR @ SHANKER SUTRADHAR AND 2 ORS.	MR. U N CHATTRY MR. O LASKAR	
12	RSA/110/2021	JUGAL KUMAR SAIKIA Versus SANJIB DAS AND 3 ORS.	MR. P P DAS MR B DEKA	
		<u>ORDERS</u>		
13	RSA/197/2006 WITH LCR	MAZBUL HOQUE BORBHUIYA Versus AZIZUR RAHMAN	MR.A R SIKDAR MR.J A AZAD	MR.A B CHOUDHURY MRSS A CHOUDHURY MR.S DEY
	WITH MC/3203/2008 in RSA/197/2006	MAZBUL HOQUE BORBHUIYA Versus AZIZUR RAHMAN		
14	RSA/130/2012	MD. ABDUL MALIK and 2 ORS. Versus ON THE DEATH OF MD. LEDAI MIA HIS LEGAL HEIRS SMTI MOINA BEGUM AND OTHERS	MD.M H RAJBARBHUIYAN MS.S PARBIN MR.W RAHMAN MS.R CHETRI	
15	RSA/50/2014	MRS. RASHMI BEGUM and 7 ORS, Versus ABDUL GANI,	MR.C BARUAH MR.D BARUAH MR.T BARUAH	MR.R ALI MR.H N ISLAM
16	MACApp./258/2015 WITH LCR	SMTI LAXMI PRIYA DEVI and SHARMA Versus THE ORIENTAL INSURANCE COMPANY LIMITED and 2 ORS	MR.S C BISWAS MS.K L R YANTHAN MS.E SHITIRI MS.L HAZARIKA MS.A DAS MR. S BISWAS	MR.S S SHARMA(R-3) MS.N MODI(R-1) MS.L SHARMA(R-3) MRA SHARMA(R-3) MRS.M CHOWDHURYR-1 MS.S THAKURIA(R-1)
17	Tr.P.(C)./4/2017	SMT. RINKU DAS MAJUMDAR Versus BIKRAM MAJUMDAR	MR.A K GUPTA MR.R S MISHRA	
18	I.A.(Civil)/1994/2017 in MFA/297977/2017	EMPLOYEE'S STATE INSURANCE CORPORATION and ANR, Versus MR. SANDIP HAZARIKA and 2 ORS,	MR.K K NANDI MS.P KALITA	

	WITH MFA/297977/2017 (Filing Number)	EMPLOYEES STATE INSURANCE CORPORATION and ANR Versus MR SANDIP HAZARIKA and 2 ORS		
19	RSA/172/2018	MD ATOB ALI Versus MD DHANIA SEIKH AND 5 ORS	MR. B C TALUKDAR MR. P CHAKRABORTY MS. B SHARMA	
20	I.A.(Civil)/1262/2018 in SA/70/1998 (D/O), B/O in SA/70/1998	SMTI. JYOTI GOSWAMI Versus ON THE DEATH OF PRADIP SAIKIA HIS LEGAL HEIR SMTI REEMA SAIKIA AND 13 ORS	MR. P K ROY MR. T CHISTIE MR. S K CHAKRABORTY	MR G N SAHEWALLA MR. P BORAH MR. R KALITA MR. S SENAPATI
	WITH I.A.(Civil)/1263/2018	SMTI. JYOTI GOSWAMI Versus ON THE DEATH OF PRADIP SAIKIA HIS LEGAL HEIR SMTI REEMA SAIKIA AND 13 ORS	MR. P K ROY MR. T CHISTIE MR. S K CHAKRABORTY	MR G N SAHEWALLA MR. P BORA MR. R KALITA MR. S SENAPATI
	WITH I.A.(Civil)/1265/2018	SMTI. JYOTI GOSWAMI Versus ON THE DEATH OF PRADIP SAIKIA HIS LEGAL HEIR SMTI REEMA SAIKIA AND 13 ORS	MR. P K ROY MR. T CHISTIE MR. S K CHAKRABORTY	MR G N SAHEWALLA MR. P BORA MR. R KALITA MR. S SENAPATI
	WITH I.A.(Civil)/1266/2018	SMTI. JYOTI GOSWAMI Versus ON THE DEATH OF PRADIP SAIKIA HIS LEGAL HEIR SMTI REEMA SAIKIA AND 13 ORS	MR. P K ROY MR. T CHISTIE MR. S K CHAKRABORTY	MR G N SAHEWALLA MR. P BORA MR. R KALITA MR. S SENAPATI
	WITH I.A.(Civil)/1268/2018	SMTI. JYOTI GOSWAMI Versus ON THE DEATH OF PRADIP SAIKIA HIS LEGAL HEIR SMTI REEMA SAIKIA AND 13 ORS	MR. P K ROY MR. T CHISTIE MR. S K CHAKRABORTY	MR G N SAHEWALLA MR. P BORA MR. R KALITA MR. S SENAPATI
	WITH I.A.(Civil)/1271/2018	SMTI. JYOTI GOSWAMI Versus ON THE DEATH OF PRADIP SAIKIA HIS LEGAL HEIR SMTI REEMA SAIKIA AND 13 ORS	MR. P K ROY MR. T CHISTIE MR. S K CHAKRABORTY	MR G N SAHEWALLA MR. P BORA MR. R KALITA MR. S SENAPATI
	WITH I.A.(Civil)/1272/2018	SMTI. JYOTI GOSWAMI Versus ON THE DEATH OF PRADIP SAIKIA HIS LEGAL HEIR SMTI REEMA SAIKIA AND 13 ORS	MR. P K ROY MR. T CHISTIE MR. S K CHAKRABORTY	MR G N SAHEWALLA MR. P BORA MR. R KALITA MR. S SENAPATI
	WITH I.A.(Civil)/1273/2018	SMTI. JYOTI GOSWAMI Versus ON THE DEATH OF PRADIP SAIKIA HIS LEGAL HEIR SMTI REEMA SAIKIA AND 13 ORS	MR. P K ROY MR. T CHISTIE MR. S K CHAKRABORTY	MR G N SAHEWALLA MR. P BORA MS. S SENAPATI MR. R KALITA
	WITH I.A.(Civil)/1274/2018	SMTI. JYOTI GOSWAMI Versus ON THE DEATH OF PRADIP SAIKIA HIS LEGAL HEIR SMTI REEMA SAIKIA AND 13 ORS	MR. P K ROY MR. T CHISTIE MR. S K CHAKRABORTY	MR G N SAHEWALLA MR. P BORA MR. R KALITA MR. S SENAPATI
	WITH I.A.(Civil)/1276/2018	SMTI. JYOTI GOSWAMI Versus ON THE DEATH OF PRADIP SAIKIA HIS LEGAL HEIR SMTI REEMA SAIKIA AND 13 ORS	MR. P K ROY MR. T CHISTIE MR. S K CHAKRABORTY	MR G N SAHEWALLA MR. P BORA MR. R KALITA MR. S SENAPATI

21	I.A.(Civil)/3036/2018 in RSA/245/2018 WITH RSA/245/2018	ABU TAHER ALI AND 4 ORS Versus HOSENARA BEGUM AND 3 ORS ABU TAHER ALI AND 4 ORS Versus HOSENARA BEGUM AND 3 ORS	MR DEBA KUMAR DAS MR I HASSAN MS. P BHUYAN MR DEBA KUMAR DAS MR I HASSAN MS. P BHUYAN	MR. M KHAN MR. J RAHMAN KAKALI DEVI
22	RSA/212/2019 WITH I.A.(Civil)/3226/2019 in RSA/212/2019	SRI RANJIT PANDIT Versus SRI SANJIB KUMAR DAS AND 3 ORS. SRI RANJIT PANDIT Versus SRI SANJIB KUMAR DAS AND 3 ORS	MR S S SHARMA MR. B J MUKHERJEE MR S S SHARMA MR. B J MUKHERJEE	MR. A A R KARIM (R-1) MS. P BARMAN (R-1) MR. C K S BARUAH (R-4)
23	MFA/231/2019 WITH LCR, FIXED WITH I.A.(Civil)/3170/2019 in MFA/231/2019	THE UNION OF INDIA Versus SMTI. LAKHI PRAVA SONOWAL KEOT THE UNION OF INDIA Versus SMTI. LAKHI PRAVA SONOWAL KEOT	MR G GOSWAMI MR G GOSWAMI	MS K GOSWAMI MS. S B CHOUDHURY MS J BEGUM
24	MFA/269/2019 WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED Versus MD JOYDAR ALI AND ANR	MS. C MOZUMDAR MS J ROY MR. S P SHARMA	MS. O PHUKAN (R1)
25	RSA/278/2019	SRI TAPAN SAHA AND 3 ORS. Versus SRI JOYKANTA KALITA AND 9 ORS.	MR. P P BARUAH MR. R SARMA MR D K DAS	MS. R CHOUDHURY (r-1,2,9)) MS S S ZIA (r-1,2) MR D. CHAKRABORTY (r-1,2)
26	I.A.(Civil)/351/2019 WITH LCR, FIXED in Test.Cas./3/2005 WITH Test.Cas./3/2005 WITH I.A.(Civil)/353/2019 in Test.Cas./3/2005 WITH I.A.(Civil)/354/2019 in Test.Cas./3/2005 WITH I.A.(Civil)/4228/2019 in Test.Cas./3/2005 WITH I.A.(Civil)/4229/2019 in Test.Cas./3/2005 WITH I.A.(Civil)/4230/2019 in Test.Cas./3/2005	MD. ABDUL MATLIB SAIKIA Versus MD. IFTIQUER HUSSAIN AND 6 ORS ZINNAT ARA AHMED Versus IFTIQUER HUSSAIN AND ORS MD. ABDUL MATLIB SAIKIA Versus MD. IFTIQUER HUSSAIN AND 6 ORS MD. ABDUL MATLIB SAIKIA Versus MD. IFTIQUER HUSSAIN AND 6 ORS ON THE DEATH OF ZINNAT ARA AHMED HER LEGAL HEIR ABDUL MATLIB SAIKIA Versus IFTIQUER HUSSAIN AND 8 ORS ON THE DEATH OF ZINNAT ARA AHMED HER LEGAL HEIR ABDUL MATLIB SAIKIA Versus IFTIQUER HUSSAIN AND 8 ORS ON THE DEATH OF ZINNAT ARA AHMED HER LEGAL HEIR ABDUL MATLIB SAIKIA Versus IFTIQUER HUSSAIN AND 8 ORS	MR. SHEELADITYA MR.S BAROOAH MR.SHEELADITYA MR.S MEDHI MR. I C DEKA MR. SHEELADITYA MR. SHEELADITYA MR. I C DEKA MR. I C DEKA MS. K JAIN MR. I C DEKA	MR Z MUKIT MR.A SATTAR MS.M KUMARI MR Z MUKIT MR Z MUKIT MR Z MUKIT MR. A SATTAR MR Z MUKIT MR. A SATTAR MR Z MUKIT MR. A SATTAR
27	I.A.(Civil)/521/2019 in RSA/200/2006(D/O), FIXED in RSA/200/2006	ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIRS REPRESENTING Versus ABDUL KARIM AND 7 ORS.	MR. H A AHMED MR. R ALI MS E CHOUDHURY	MR. L TALUKDAR (R1-R3) MR B DAS (R1-R3) MRS. M DAS (R1-R3) MR H TALUKDAR (R1-R3)

	WITH I.A.(Civil)/520/2019	ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIRS REPRESENTING Versus ABDUL KARIM AND 7 ORS.	MR. H A AHMED MR. R ALI MS E CHOUDHURY	MR. L TALUKDAR (R1-R3) MR B DAS (R1-R3) MRS. M DAS (R1-R3) MR H TALUKDAR (R1-R3)
	WITH I.A.(Civil)/522/2019	ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIRS REPRESENTING Versus ABDUL KARIM AND 7 ORS.	MR. H A AHMED MR. R ALI MS E CHOUDHURY	MR. L TALUKDAR (R1-R3) MR B DAS (R1-R3) MRS. M DAS (R1-R3) MR H TALUKDAR (R1-R3)
28	MACApp./554/2019	NATIONAL INSURANCE CO. LTD. Versus SMT PURNIMA KONWER and 3 ORS	MS.L SHARMA MR.B J MUKHERJEE	
29	I.A.(Civil)/587/2019 in MACApp./120/2019	THE ORIENTAL INSURANCE COMPANY LTD Versus MD BADAR ALI AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. K K DUTTA
	WITH MACApp./120/2019 (Filing Number)	THE ORIENTAL INSURANCE COMPANY LTD Versus MD BADAR ALI AND 2 ORS		
30	MACApp./652/2019 WITH LCR	SMTI PRATIMA RAY Versus NATIONAL INSURANCE CO. LTD AND 2 ORS	MR. K SARMA MR. D DAS MR. M BARUAH	MR. A ROY MR. C PHUKAN (R1) MR A RAHMAN
31	I.A.(Civil)/2315/2019 in RSA/3650/2019	ON THE DEATH OF MADAN BISWAS HIS LEGAL HEIRS SRI UMANANDA BISWAS AND 5 ORS Versus SRI TARA MOHAN BISWAS AND 7 ORS.	MRS R BEGUM MR. J AHMED MS A HUSSAIN MS G PARMAWI MR S Z AHMED	MR. J DEKA
	WITH RSA/3650/2019 (Filing Number)	ON THE DEATH OF MADAN BISWAS HIS LEGAL HEIRS SRI UMANANDA BISWAS AND 5 ORS Versus SRI TARA MOHAN BISWAS AND 7 ORS		
32	RSA/18/2020	ELA BEGUM AND ANR Versus SRI AGHNURAM DAS AND ANR	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS L SAIKIA	
33	RSA/57/2020	ON THE DEATH OF ABDUL MOZID, HIS LEGAL HEIRS REPRESENTING Versus NUR MAHAMMAD AND 7 ORS.	MR. K K DEY MR V K BAROOAH	SC, ELEM. EDU GA, ASSAM MR. R ALI MR. H A AHMED MR A S SK
34	RSA/86/2020	SMTI MAKAN BORA AND 3 ORS Versus SRI BASHAB JYOTI BORA AND 8 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BARUAH MR B S DEKA	MR G KAKOTI (R-1,4,8) MR. P THAKURIA (R-1,4,8)
35	I.A.(CrI.)/585/2020 in AB/1553/2020(D/O) in AB/1553/2020	VIKRANT KUMAR RAY, Versus FARUK AHMED AND ANR	MR. N N JHA MR. J KHAN MR. M BERIA	MR. M ALI (R-1) PP, ASSAM
36	I.A.(Civil)/2278/2020 in RSA/18841/2019	KANAK SARKAR Versus RAKESH SARKAR AND 12 ORS.	MS. P BHATTACHARYA MS. S KHANIKAR	
	WITH RSA/18841/2019 (Filing Number)	SRI KANAK SARKAR Versus SRI RAKESH SARKAR AND 12 ORS.	MS. P BHATTACHARYA	
37	RSA/55/2021	MUSSTT. SORUJAHAN BEGUM AND 4 ORS. Versus MUSSTT. BULITON NESSA AND 12 ORS. F	MR. A C SARMA MR G BHARADWAJ MR. K MOHAMMED MR B DEORI	DR. B AHMED (R-2,3,5,7,8) MR. N HAQUE (R-2,3,5,7,8) MR. S R BARBHUIYA (R- 2,3,5,7,8) MR M HUSSAIN (R- 2,3,5,7,8)

38	RSA/65/2021	M/S GUTTU AND COMPANY AND ANR. Versus MD. SALE AHMED AND 4 ORS.	MR G SAHEWALLA MR. A CHETIA MS. S KATAKEY MR H K SARMA MR. M SAHEWALLA	DR. B AHMED MR K UDDIN MR. A K AZAD
39	RSA/68/2021	KHALILUR RAHMAN Versus CHAND MOHAMMAD ALI	MD R ISLAM MR D N SARMA S K DAS	MR. M DUTTA MS S DEV
40	Review.Pet./104/2021 in CRP/49/2021(D/O)	M/S SOFTDEAL TRADING COMPANY PVT. LTD. Versus M/S VAISHNO DEVI TRADERS PVT. LTD. AND ANR.	MR. K N CHOUDHURY MR G Z AHMED MR A Z HUSSAIN	
41	I.A.(Civil)/681/2021 in CRP(IO)/182/2019	BHAGAWATI PRASAD TODI Versus NATWARLAL AGARWALA	MR. S P ROY MR. A NATH	MR. D BARUA
	WITH CRP(IO)/182/2019 CAVT. NO. 0404/2019	BHAGAWATI PRASAD TODI Versus NATWARLAL AGARWALA	MR K K MAHANTA MR A NATH MR. B D DEKA MR. K M MAHANTA MR. M DAS N CHAUDHURY	MR. D BARUA MS. N UPADHYAY FOR CAVEATOR
	WITH I.A.(Civil)/2475/2019 in CRP(IO)/182/2019	DR. BHAGAWATI PRASAD TODI Versus DR. NATWARLAL AGARWALA	MR. M DEKA	
	WITH I.A.(Civil)/1999/2020 in CRP(IO)/182/2019	BHAGAWATI PRASAD TODI Versus NATWARLAL AGARWALA	MR A NATH	MR D BARUAH
42	I.A.(Civil)/776/2021 in MACApp./98/2017 (D/O), WITH LCR in MACApp./98/2017	NITANJALI DEVI SAIKIA AND ANR. Versus THE ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. A J SARMA MR.S K GHOSH MR. P D NAIR MR.H ROHMAN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	WITH CO/21/2017	SMTI NITANJALI DEVI SAIKIA and ANR Versus THE ORIENTAL INSURANCE COMPANY LTD and 2 ORS	MR.A J SARMA MR.S K GHOSH MR.P D NAIR MR G ALAM MR.H ROHMAN	MS.R D MOZUMDAR(R-1) MS.C MOZUMDAR(R-1) MR.S P SHARMAR-1
	WITH I.A.(Civil)/953/2021	ORIENTAL INSURANCE COMPANY LTD. Versus NITANJALI DEVI SAIKIA AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A J SARMA
43	I.A.(Civil)/1292/2021 CRP___/2013 in MC/2157/2013	SHARMILA VIJAY SHETTY Versus HEMENDRA PRASAD BAROOAH AND 2 ORS.	MR N DUTTA MR K KHANNA MR D DAS	MR. A CHETIA MR. P BORGOHAIN MR. A SAHEWALLA
	WITH MC/2157/2013 CAVT. NO. 87/2/013	SHARMILA VIJAY SHETTY Versus HEMENDRA PRASAD BAROOAH	MR.N DUTTA MR K KHANNA MR D DAS MR.J ROY MS.R HAZARIKA MR.C CHAKRABORTY	MR.A CHETIA(R-2) MR.P BORGOHAIN FOR CAVEATOR MR.A SAHEWALLA(R-2)
	WITH MC/2760/2013 in MC/2157/2013	SHARMILA VIJAY SHETTY Versus LATE HEMENDRA PRASAD BAROOAH and ORS.	MR.N DUTTA MR K KHANNA MR D DAS MR.J ROY MS.R HAZARIKA MR.C CHAKRABORTY	MR.P BORGOHAIN FOR CAVEATOR
44	I.A.(Civil)/1520/2021 in RSA/121/2019	ON THE DEATH KULDIP SINGH @ DARA HIS LEGAL HEIRS Versus BHAGWANT KAUR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	MR. P SARMA

	WITH RSA/121/2019 CAVT. NO. 0311/2019	SMTI. BHAGWANT KAUR Versus KULDEEP SINGH @ DARA	MR. O P BHATI MR T C DAS MR. P SARMA	MR. J I BORBHUIYA MR. L MOHAN MS A BEGUM FOR CAVEATOR
45	I.A.(Civil)/1763/2021 in RSA/311/2017	LOHIT ROY Versus LAKHESWAR RAY AND ORS.		
	WITH RSA/311/2017	SRI LAKHESWAR RAY and 2 ORS Versus SRI LOHIT ROY and 5 ORS	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR. P DUTTA	MR.S K GOSWAMI MR.B K GOSWAMI
	WITH CO/18/2020 in RSA/311/2017	SRI LOHIT ROY Versus SRI LAKHESWAR RAY AND 8 ORS	MR. S K GOSWAMI MR R SHARMA	MR A D CHOUDHURY MR. D CHOUDHURY
	WITH I.A.(Civil)/825/2020 in RSA/311/2017	SRI LOHIT ROY Versus LAKHESWAR RAY AND 8 ORS	MR. S K GOSWAMI	MR D CHOUDHURY MR A D CHOUDHURY
	WITH I.A.(Civil)/1601/2020 in RSA/311/2017	ON THE DEATH OF LAKHESWAR RAY HIS LEGAL HEIRS Versus SRI LOHIT ROY AND 6 ORS	MR.D CHOUDHURY MR. A D CHOUDHURY MR. P DUTTA	MR. S K GOSWAMI
	WITH I.A.(Civil)/1602/2020 in RSA/311/2017	ON THE DEATH OF LAKHESWAR RAY HIS LEGAL HEIRS Versus SRI LOHIT ROY AND 6 ORS	MR.D CHOUDHURY MR. A D CHOUDHURY MR. P DUTTA	MR. S K GOSWAMI
	WITH I.A.(Civil)/1603/2020 in RSA/311/2017	ON THE DEATH OF LAKHESWAR RAY HIS LEGAL HEIRS Versus SRI LOHIT ROY AND 6 ORS	MR.D CHOUDHURY MR. A D CHOUDHURY MR. P DUTTA	MR. S K GOSWAMI
	WITH I.A.(Civil)/1604/2020 in RSA/311/2017	ON THE DEATH OF LAKHESWAR RAY HIS LEGAL HEIRS Versus SRI LOHIT ROY AND 6 ORS.	MR.D CHOUDHURY MR. A D CHOUDHURY MR. P DUTTA	MR. S K GOSWAMI
46	I.A.(Civil)/2037/2021 in CRP/36/2015(D/O) in CRP/36/2015	GAYANANDA DAS Versus M/S DATAPLUS INFO CHANNEL AND 2 ORS.	MR. N DAS	MR. S BANIK
47	I.A.(Civil)/2054/2021 in CRP/2329/2020	PRANITA DEVI Versus AMRIT BAHADUR CHETRI AND 3 ORS.	MS. P R MAHANTA MR. S R GOGOI MR H BARUAH	GA, ASSAM
	WITH CRP/2329/2020 (Filing Number)	PRANITA DEVI Versus AMRIT BAHADUR CHETRI AND 3 ORS. (D)		
HEARING				
48	RSA/213/2012 WITH LCR, FIXED	ABDUL MANNAN KAJI and 2 ORS Versus HIMADRI DEY and ORS	MR. R P KAKOTI SR. ADV. MR.B BANERJEE MR. N ISLAM MS.M DEB MR.D F A AHMED MR.J LASKAR	
49	Intest.Cas./4/2016 WITH LCR, B/O	SMTI RUPJYOTI DUTTA BARUAH Versus AMTI RITA DAS @ RITA DUTTA and ANR	MR.J BORAH MR.S BARMAN MS.A SARMA	MR. M U MAHMUD MR. M DUTTA (R2) MR. A BHATTACHARYYA (R2) MR. M ALI MS K GOGOI MS. C KALITA MR S ISLAM

50 Test.App./3/2021
WITH LCR, FIXED

KALYANI CHOUDHURY AND 2 ORS
Versus
BABITA CHOUDHURY

MR. D P CHALIHA
MS M ROY

MR. N N JHA

WITH

I.A.(Civil)/1060/2021
in Test.App./3/2021

KALYANI CHOUDHURY AND 2 ORS.
Versus
BABITA CHOUDHURY

MR. D P CHALIHA
MS M ROY

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LEAVE NOTE OF ADVOCATES FOR 01/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
4)	MR B ACHARYYA	16-11-2021	To	10-12-2021
5)	MR S SARMA	15-11-2021	To	03-12-2021
6)	MR. N DHAR	22-11-2021	To	22-12-2021
7)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
8)	MR A KALITA	22-11-2021	To	05-12-2021
9)	MR. S K SINGH	23-11-2021	To	02-12-2021
10)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
11)	MR J CHOPRA	03-12-2021	To	10-12-2021
12)	MR. A M BORA	22-11-2021	To	03-12-2021
13)	MR G DAS	22-11-2021	To	12-12-2021
14)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
15)	MR. R L YADAV	23-11-2021	To	06-01-2022
16)	MS. K YADAV	23-11-2021	To	06-01-2022
17)	MR. A C SARMA	29-11-2021	To	01-12-2021
18)	MR G BHARADWAJ	29-11-2021	To	01-12-2021
19)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
20)	MR. N BORAH	25-11-2021	To	05-12-2021
21)	MR. S SINHA	26-11-2021	To	02-12-2021
22)	MR K AGARWAL	29-11-2021	To	07-12-2021
23)	MR B BURAGOHAJ	29-11-2021	To	03-12-2021
24)	MR. A BHATTACHARYA	29-11-2021	To	01-12-2021
25)	DR. B N GOGOI	26-11-2021	To	03-12-2021
26)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
27)	MR. D J KAPIL	30-11-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday, 1st December 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 21

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-I), ALONG WITH THE FOLLOWING
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP(IO)/99/2017	DASARATH PRASAD Versus ON THE DEATH OF SAYEDA RUBIA BEGUM, HER LEGAL HEIRS	MR.A GANGULY MR.A DUTTA	MR.A SATTAR MS.N BARMAN
2	CRP(IO)/350/2018	RAFIQUDDIN AHMED Versus GULNUR SULTANA AND 5 ORS.	MR B PUSHILAL	MR. I CHOUDHURY (R1, R2)
3	CRP(IO)/431/2018	RAKESH SAINI Versus NEKIB RAHMAN BORBORAH AND ANR.	MR. A K GUPTA MR. R S MISHRA	
4	CRP/131/2019 WITH LCR, FIXED	BIPUL GATIRI Versus FANIDHAR PAO @ PHANIDHAR PAO	MR. S R GOGOI	MR. B. DUTTA MR. S DEKA MS. J BORO
5	CRP/140/2019	PUSTI DAIRY AND FOOD PRODUCTS Versus SYNERGY ASSOCIATES AND 2 ORS.	MR S S DEY MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL	MR. D CHAKRABARTY
6	CRP/159/2019	ON THE DEATH OF MRS. HASNA ARA BEGUM HER LEGAL HEIRS, TANVEER RAHMAN Versus KAUSHIK RANJAN DAS	MR. N K KALITA MR D DEKA	
7	CRP(IO)/212/2019	SYED ARIFUL ISLAM AND ANR. Versus NANDITA BORA	MR. M SARMA MS. I GOHAIN	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA
8	CRP(IO)/391/2019	THE MANAGER, CHAPAR TEA ESTATE AND ANR. Versus BIMAL KR. DAS	MR H BURAGOHAIN MR S S SHARMA MR. B J MUKHERJEE	MR. R BORPUJARI MR F KHAN MS M R ROY MS D BARUAH MS BISMITA BARMAN
9	Tr.P.(C)./11/2020	SMTI NABANITA MANDAL Versus RUPAK DAS	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH	

10	CRP(IO)/98/2020	PANKAJA SAIKIA AND ANR. Versus MANTUL KUMAR NATH	MR. S SAHU MR. N KALITA	MR. A SAHAD MR. J B SAIKIA
11	CRP(IO)/28/2021	KABITA SARMA DAS Versus DHIRU KUMAR BHUYAN	MR H BURAGOHAIN MR. B J MUKHERJEE MR. S S SARMA	MS. R CHOUDHURY MS S S ZIA
12	WITH CRP(IO)/20/2021	DHIRU KUMAR BHUYAN Versus KABITA SHARMA DAS	MS. R CHOUDHURY MR D. CHAKRABORTY	MR S S SHARMA MR. B J MUKHERJEE
ORDERS				
13	CRP/82/2015	PRABHAT KUMAR TIWARI Versus SMTI. BASANTI MISHRA and 5 ORS	MS.A BHATTACHARJEE MR.B M CHOUDHURY MR.P KALITA MS.M THAKURIA	MR.R SARMAR-1to4 MR.H DEKA(R-1to4) MR.D HAZARIKA(R-1to4)
14	CRP(IO)/23/2016	SMT. MANJULA LAHKAR Versus SUBHAGYA DAS and 26 ORS	MR.S P ROY MR A K RAI MR.R P N SINGH	MR A ZAMAN R- 3-6 and 9-13 MS.R DUTTA(R- 3-6 & 9-13) MR. K SAIKIA(R- 3-6 & 9-13)
15	CRP/347/2016 CRP 2/2017(D/O)	MD. THAKLU ALI @ TABLU Versus MD. SALAK AHMED and ANR.	MS.N MODI MR.N KALITA MR.S DUTTA MR.S DUTTA MR.C SHARMA	
16	WITH CRP/392/2016	SMT. RUPAYA RABON Versus THE INCHARGE, DARBAR SHANGPUNG POHSHNOG and 3 ORS	MS.N MODI MS.M CHOUDHURY MR.N KALITA	
17	CRP/453/2016	ARCHANA SARKAR Versus GAYATRI SARKAR and 7 ORS.	MR.A K PAUL MR.P SUNDI	MR.S SAHU(R- 1,2&3)
18	CRP/489/2016	ON THE DEATH OF NABA KANTA DAS, HIS LEGAL HEIRS (a) SMTI. SIKHA RANI DAS (WIFE) Versus SIKHA SARKAR @ CHEPO and 10 ORS.	MR. P K ROY MR. S K CHAKRABORTY MRS A CHAKRABORTY MS. M DUTTA	MR G P BHOWMIK (R-9) GA, ASSAM MS. J PURKAYASTHA (R-9) MS. M KALITA (R-9)
19	CRP/120/2017	BABITA ROY Versus UJJAL ROY	MR.D SAIKIA MR.D K MEDHI MR.A S ALI	MR. H NATH MR S KHOUND
20	CRP/227/2017	BALDEV SINGH Versus GUNAR SINGH and ANR.	MR.H NATH MR.H SARMA MR.M DAS MR.B D DEKA	
21	CRP/260/2017	DUKHUNI BISWAS Versus TULA BISWAS and 11 ORS.	MR.R C DAS MR.S C DAS MRP BURAGOHAIN	MR.K K MAHANTA(Sr.Adv.) MR.K SINGHA MR.K M MAHANTA MS.A SINGHA
22	CRP(IO)/64/2018	MATAB UDDIN CHOUDHURY Versus SIHAB UDDIN CHOUDHURY AND 19 ORS.	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	
23	CRP(IO)/267/2018	TASER ALI Versus JAMIRUDDIN @ JAMINSHA SHEIKH AND ANR.	MR. M NATH MR. R J BORDOLOI MR. R ALI	MR. R DE (R2)
24	CRP(IO)/274/2018	M/S. DOLAGURI TEA CO. (P) LTD. Versus M/S. KATHONI TEA COMPANY LTD	MR G CHOUDHURY MS A REHMAN MR K K GOSWAMI MS. S KAUSHIK	
25	CRP(IO)/281/2018	SUDHIR BARUAH Versus PIJUPARA SAHAPARA KALI MANDIR AND 10 ORS.	MR. S P CHOUDHURY MR. A S DHILLON	MR. A A AHMED (R1, R2, R4-R11)

26	CRP(IO)/373/2018	ANIL KUMAR CHHAJER Versus RADHA NATH YADAV	MR G N SAHEWALLA MD ASLAM MS. B SARMA MS. S. TODI MR. M SAHEWALLA	
27	CRP/67/2019	MANOJ SINGH Versus LAXMAN KOIRI AND 4 ORS.		PETITIONER IN PERSON
28	CRP/113/2019	KULENDRA NATH KAKATI AND ANR. Versus BHABESH BARUAH AND 6 ORS.	MR G DAS	MR B K SARMA MR. D K KOTOKY MR. N D SARMA
29	CRP/137/2019	SAFINA KHATUN AND 2 ORS. Versus MOINUR ALI AND 2 ORS.	MR N DUTTA MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA R ALI	
30	CRP(IO)/206/2019	LAKHESWAR KAKATI Versus TRALOKYA KAKATI AND 4 ORS	MS. S B CHOUDHURY MR A N AHMED	
31	CRP(IO)/223/2019	BIMALA DEVI Versus SHANKARI DEVI AND 4 ORS.	MR H BURAGOHAIN MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE	MR. S NATH
32	I.A.(Civil)/316/2019 in CRP(IO)/157/2018(D/O) in CRP(IO)/157/2018	DULAL DEKA Versus JEUTI REKHA ROY AND 2 ORS.	MR. N ISLAM MR. N AHMED	MR R S CHAUHAN MR D SHARMA MR. M KALITA MR. N MALAKAR
	WITH I.A.(Civil)/314/2019	DULAL DEKA Versus JEUTI REKHA ROY AND 2 ORS.	MR. N ISLAM MR. I H LASKAR MR N AHMED MR. M S ALAM	
33	I.A.(Civil)/1864/2019 CRP(I/O) 42/2017(D/O) in CRP(IO)/42/2017	ON DEATH OF SOID ALI MONDAL HIS LEGAL HEIRS JALEKHA KHATUN and 32 ORS. Versus PURNIMA DEVI and 4 ORS.	MR. T ISLAM	GA, ASSAM MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI
34	CRP/25/2020 WITH LCR	MUSTAK AHMED Versus AZADUR RAHMAN HAZARIKA	A I AHMED MR A IKBAL MR R BARUAH MR S ALI	MR. R J BORDOLOI R ALI FOR CAVEATOR
35	CRP(IO)/35/2020	ON THE DEATH OF LAKSHAN SEN PATGIRI, HIS LEGAL HEIRS AND 5 ORS. Versus BISWAJIT DAS	MR. A C SARMA MR N K KAKATI	
36	CRP(IO)/49/2020	MANJULA HOQUE Versus RUNU DAS	MR. S KALITA MS. K JAIN	
37	CRP/73/2020	KOMMI RIBA Versus THE STATE OF ASSAM AND 11 ORS.	MR R HUSSAIN	DR. R SARMAH DR. R SARMAH MS. M PAUL MS. M PAUL SC, PWD SC, N C HILLS
38	CRP(IO)/81/2020	ON DEATH OF RADHA RANI CHAKRABORTY HER LEGAL HEIRS - SUBIR CHAKRABORTY AND 3 ORS. Versus ON DEATH OF LATE ABDUL SULTAN MULLAH HIS LEGAL HEIRS - ANJUMA KHUTAN AND 7 ORS.	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	GA, ASSAM MR. M A SHEIKH MR M H CHOUDHURY MS F INTAZ
39	CRP/15/2021	TANKESWAR KALITA Versus KON HAZARIKA @ ROMEN HAZARIKA AND ANR	MR. A KHANIKAR	MR H RAHMAN (R1, R2) MR. R. ALI (R1, R2)

40	CRP/17/2021	M/S. NORTH EAST STATE TRADING PVT. LTD. Versus M/S. KANTA DEVI JAIN AND ANIL KUMAR JAIN AND 2 ORS.	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA MR B S DEKA	MR. S K SANGANERIA (R-1,2,3)
41	Tr.P.(C)/24/2021	SHYAMA GOSWAMI Versus BISHWAJYOTI GOSWAMI	MR. A M BARBHUIYA MR. J N ISLAM MS. A AHMED MS A BEGUM	MR B ACHARYYA MS. M ACHARYYA MR A DAS
42	CRP/40/2021	PROFESSIONAL SALES REPRESENTATIVE UNION DULY REPRESENTED BY Versus BIBUPADA GUPTA AND 2 ORS	MR. D CHAKRABARTY MS. M PHUKAN	MR GAURAV R DUTTA MS D DEVI
43	CRP(IO)/48/2021	JAN ALI Versus HAMIDA BEGUM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA	MR. P J SAIKIA MS. M KECHII MS M NIROLA
44	CRP(IO)/60/2021	NIYAZ KHAN Versus SIPRA CHATTERJEE AND 3 ORS	MR S HUSSAIN MR S HUSSAIN	MR SISHIR DUTTA MR S DUTTA MR. SIDHANT DUTTA
45	CRP(IO)/67/2021	M/S MOHURIRCHAR PORARCHAR S S LTD Versus THE STATE OF ASSAM AND 3 ORS	MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	GA, ASSAM MS. A HUSSAIN (R-3,4) MR R ISLAM (R-3,4) MS M DEKA (R-3,4) SC, REVENUE
46	I.A.(Civil)/298/2021 in CRP(IO)/295/2017	GIRIBALA BARMAN Versus ABALA BARMAN AND 6 ORS.	MR.R K JAIN	
	WITH CRP(IO)/295/2017	GIRIBALA BARMAN Versus ABALA BARMAN and 6 ORS.	MR.P GOSWAMI MR.R K JAIN MS.U SAHU	MR.P SARMAH(R- 1-4 & 7)
	WITH I.A.(Civil)/297/2021 in CRP(IO)/295/2017	GIRIBALA BARMAN Versus ABALA BARMAN AND 5 ORS.		
47	I.A.(Civil)/487/2021 WITH LCR in CRP/146/2017 WITH CRP/146/2017	GOBINDA PATHAK Versus CLIMUN BARDOLOI AND 2 ORS.		
		GOBINDA PATHAK Versus TILAK CH. BORDOLOI	MR.SHEELADITYA	MR.D SAIKIA(Sr. Adv.) MR.R BORPUJARI MR. K K DUTTA MR.B GOGOI MR.P NAYAK
48	I.A.(Civil)/1989/2021 in CRP(IO)/201/2019	SMT. BHABANI DEKA AND 7 ORS. Versus SRI BHABENDRA NATH DEKA AND 7 ORS. E	MR D DEKA MR N J KUMAR	
	WITH CRP(IO)/201/2019	PRAFULLA DEKA Versus BHABENDRA NATH DEKA AND 7 ORS.	MR D DEKA MR N J KUMAR	MR A R MEDHI MR P C R MEDHI MR. R KAMAN
	WITH I.A.(Civil)/1987/2021 in CRP(IO)/201/2019	BHABANI DEKA Versus BHABENDRA NATH DEKA AND 7 ORS.	MR D DEKA	
	WITH I.A.(Civil)/1990/2021 in CRP(IO)/201/2019	BHABANI DEKA AND 7 ORS Versus BHABENDRA NATH DEKA AND 7 ORS.	MR D DEKA	
49	I.A.(Civil)/2036/2021 CRP(I/O) 416/2021(D/O), B/O in CRP(IO)/416/2019	SAFIUR RAHMAN SARKAR AND 2 ORS. Versus JAMIRAN BEWA AND 10 ORS.	MR. A C SARMA MR A ALI MR. Y ALI	MR R DHAR

HEARING

50 RSA/242/2018
CAVT. NO.0781/2018
WITH LCR, B/O

SRI HEMANTA MORAN
Versus
SRI SUBRATA ROY

MR. D C C PHUKAN
MS. J GOGOI
MS. S ROY
MR. U BHATTACHARYA
MR. T P DAS

MR. A K GUPTA
MR. R S MISHRA
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 01/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
4)	MR B ACHARYYA	16-11-2021	To	10-12-2021
5)	MR S SARMA	15-11-2021	To	03-12-2021
6)	MR. N DHAR	22-11-2021	To	22-12-2021
7)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
8)	MR A KALITA	22-11-2021	To	05-12-2021
9)	MR. S K SINGH	23-11-2021	To	02-12-2021
10)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
11)	MR J CHOPRA	03-12-2021	To	10-12-2021
12)	MR. A M BORA	22-11-2021	To	03-12-2021
13)	MR G DAS	22-11-2021	To	12-12-2021
14)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
15)	MR. R L YADAV	23-11-2021	To	06-01-2022
16)	MS. K YADAV	23-11-2021	To	06-01-2022
17)	MR. A C SARMA	29-11-2021	To	01-12-2021
18)	MR G BHARADWAJ	29-11-2021	To	01-12-2021
19)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
20)	MR. N BORAH	25-11-2021	To	05-12-2021
21)	MR. S SINHA	26-11-2021	To	02-12-2021
22)	MR K AGARWAL	29-11-2021	To	07-12-2021
23)	MR B BURAGOHAJIN	29-11-2021	To	03-12-2021
24)	MR. A BHATTACHARYA	29-11-2021	To	01-12-2021
25)	DR. B N GOGOI	26-11-2021	To	03-12-2021
26)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
27)	MR. D J KAPIL	30-11-2021	To	10-12-2021